[Shri Nambiar]

a long time after the Dearness Allowance Committee has reported. We have a lot of things to discuss, and this matter concerns thousands of Government employees. Therefore, I request that some time may be allotted for discussion of the Report.

Mr. Deputy-Speaker: We have so much time during the Finance Bill. We may discuss it then.

Dr. Lanka Sundaram (Visakhapatnam): The hon. Minister said that a sufficient number of copies of the Report are placed in the Library. In view of the enormous interest aroused by this enquiry may I make a suggestion that if any hon. Member asks for a copy, a copy may be supplied to him? We have to read it at home. We cannot read it only in the Library.

Mr. Deputy-Speaker: Copies may be placed not only in the Library, but some in the Notice Office also.

Shri C. D. Deshmukh: I shall endeavour to make them available.

Shri H. N. Mukerjee (Calcutta North-East): Would the Government consider the possibility of allotting another day, because as far as the Finance Bill is concerned, we have got only two days and as you know, during the Finance Bill so many subjects have to be discussed? So, I am just asking the Government whether they will be in a position to allot one day.

Mr. Deputy-Speaker: There is plenty of time till the 4th April. Anyhow, the suggestion has been made. Sardar Swaran Singh.

GOVERNMENT PREMISES (EVICTION) AMENDMENT BILL

The Minister of Works, Housing and Supply (Sardar Swaran Singh): I beg for leave to introduce a Bill further to amend the Government Premises (Eviction) Act, 1950.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Government Premises (Eviction) Act, 1950."

The motion was adopted.

Sardar Swaran Singh: I introduce the Bill.

DEMANDS FOR GRANTS

Mr. Deputy-Speaker: The House will now proceed with the consideration of the Demands for Grants in respect of the Food and Agriculture Ministry. The following are the Demands that are formally placed before the House:—

Demands Nos. 43, 44, 45, 46, 47, 123, 124 and 125.

I would have been glad if the Cut Motions had been given at the Table. Hon. Members may do so within fifteen minutes, and I would have them tabulated, and the Cut Motions standing in the name of whichever hon. Member is present here will be treated as having been moved on the floor of the House.

DEMAND NO. 43—MINISTRY OF FOOD AND AGRICULTURE

Mr. Deputy-Speaker: Motion is:

"That a sum not exceeding Rs. 42,91,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1954, in respect of 'Ministry of Food and Agriculture'."

DEMAND NO. 44—FOREST

Mr. Deputy-Speaker: Motion is:

"That a sum not exceeding Rs. 30,84,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1954, in respect of 'Forest'."

DEMAND NO. 45—AGRICULTURE

Mr. Deputy-Speaker: Motion is:

"That a sum not exceeding Rs. 3,37,54,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1954, in respect of 'Agriculture'."

DEMAND NO. 46—CIVIL VETERINARY SERVICES

Mr. Deputy-Speaker: Motion is:

"That a sum not exceeding Rs. 33,86,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the

31st day of March, 1954, in respect of 'Civil Veterinary Services'."

DEMAND NO. 47—MISCELLANEOUS DEPARTMENT AND EXPENDITURE UNDER THE MINISTRY OF FOOD AND AGRICULTURE

Mr. Deputy-Speaker: Motion is:

"That a sum not exceeding Rs. 67,26,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1954, in respect of 'Miscellaneous Department and Expenditure under the Ministry of Food and Agriculture'."

DEMAND NO. 123—CAPITAL OUTLAY ON FORESTS

Mr. Deputy-Speaker: Motion is:

"That a sum not exceeding Rs. 21,27,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1954, in respect of 'Capital Outlay on Forests'."

DEMAND NO. 124—PURCHASES OF FOODGRAINS

Mr. Deputy-Speaker: Motion is:

"That a sum not exceeding Rs. 1,04,96,00,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1954, in respect of 'Purchases of Foodgrains'."

DEMAND NO. 125—OTHER CAPITAL OUTLAY OF THE MINISTRY OF FOOD AND AGRICULTURE

Mr. Deputy-Speaker: Motion is:

"That a sum not exceeding Rs. 18,21,76,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1954, in respect of 'Other Capital Outlay of the Ministry of Food and Agriculture'."

Refusal of Supplies

Shri Vallatharas (Pudukkottai): I beg to move:

"That the demand under the head Ministry of Food and Agriculture be reduced to Re. 1."

Chartering of ships for foodgrains

Dr. Lanka Sundaram (Visakhapatnam): I beg to move:

"That the demand under the head Ministry of Food and Agriculture be reduced to Re. 1."

Cheap and adequate food to the people

Shri M. S. Gurupadaswamy (Mysore): I beg to move:

"That the demand under the head Ministry of Food and Agriculture be reduced by Rs. 100."

Help to scarcity and famine-stricken areas

Shri M. S. Gurupadaswamy: I beg to move:

"That the demand under the head Ministry of Food and Agriculture be reduced by Rs. 100."

General policy relating to agriculture and food

Shri P. N. Rajabhoj (Sholapur—Reserved—Sch. Castes): I beg to move:

"That the demand under the head Ministry of Food and Agriculture be reduced by Rs. 100."

Policy

Shri Ramachandra Reddi (Nellore): I beg to move:

"That the demand under the head Ministry of Food and Agriculture be reduced by Rs. 100."

Abolishing subsidy to reduce price of foodgrain

Shrimati Renu Chakravartty (Basirhat): I beg to move:

"That the demand under the head Ministry of Food and Agriculture be reduced by Rs. 100."

Food production in Rayalaseema by providing irrigational facilities

Shri Eswara Reddi (Cuddapah): I beg to move:

"That the demand under the head Ministry of Food and Agriculture be reduced by Rs. 100."

Relief to the cyclone-affected districts of Tanjore and Trichinopoly

Shri Nambiar (Mayuram): I beg to move:

"That the demand under the head Ministry of Food and Agriculture be reduced by Rs. 100."

Waste cultivable land for landless scheduled castes

Shri P. N. Rajabhoj: I beg to move:

"That the demand under the head Ministry of Food and Agriculture be reduced by Rs. 100."

Tobacco crop in the hands of monopoly business magnates of Britain and other countries

Shri Nanadas (Ongole—Reserved Sch. Castes): I beg to move:

"That the demand under the head Ministry of Food and Agriculture be reduced by Rs. 100."

Importing bad food-stuffs at uneconomic prices

Shri Nanadas: I beg to move:

"That the demand under the head Ministry of Food and Agriculture be reduced by Rs. 100."

Developing fisheries in the country

Shri Nanadas: I beg to move:

"That the demand under the head Ministry of Food and Agriculture be reduced by Rs. 100."

Making the tillers of the soil the owners of it

Shri Nanadas: I beg to move:

"That the demand under the head Ministry of Food and Agriculture be reduced by Rs. 100."

Failure to carry out the Grow More Food Scheme.

Shri Nanadas: I beg to move:

"That the demand under the head Ministry of Food and Agriculture be reduced by Rs. 100."

Afforestation of the land which is not suitable for cultivation

Shri Nanadas: I beg to move:

"That the demand under the head Forest be reduced by Rs. 100."

Raising certain crops in the forests without destroying them

Shri Nanadas: I beg to move:

"That the demand under the head Forest be reduced by Rs. 100."

Refusal of Supplies

Shri Valliatharas: I beg to move:

"That the demand under the head Agriculture be reduced to Re. 1."

Jute policy

Shri T. K. Chaudhuri (Berhampore): I beg to move:

"That the demand under the head Agriculture be reduced by Rs. 100."

Sufferings of the agricultural labourers

Shri V. Veeraswamy (Mayuram—Reserved—Sch. Castes): I beg to move:

"That the demand under the head Agriculture be reduced by Rs. 100."

Failure to solve the food problem

Shri Veeraswamy: I beg to move:

"That the demand under the head Agriculture be reduced by Rs. 100."

Loans for construction of tube-wells in Maharashtra

Shri P. N. Rajabhoj: I beg to move:

"That the demand under the head Agriculture be reduced by Rs. 100."

Protection to poor peasants and agricultural labourers

Shri Kachiroyar (Cuddalore): I beg to move:

"That the demand under the head Agriculture be reduced by Rs. 100."

Irrigation canal to utilise the water of Kauweri River

Shri Valliatharas: I beg to move:

"That the demand under the head Agriculture be reduced by Rs. 100."

A Community Project in Kalathur Taluq or Thiruvaramburfirka

Shri Valliatharas: I beg to move:

"That the demand under the head Agriculture be reduced by Rs. 100."

Failure to utilise cultivable waste and the existing fallow land

Shri Nanadas: I beg to move:

"That the demand under the head Agriculture be reduced by Rs. 100."

Failure to provide lands to the landless agricultural population

Shri Nanadas: I beg to move:

"That the demand under the head Agriculture be reduced by Rs. 100."

Preservation and improvement of the cattle wealth

Shri Nanadas: I beg to move:

"That the demand under the head Civil Veterinary Services be reduced by Rs. 100."

Gifts received from abroad

Shri Eswara Reddi: I beg to move:

"That the demand under the head Miscellaneous Expenditure under the Ministry of Food and Agriculture be reduced by Rs. 100."

Redistribution of land to remove economic inequality

Shri Kelappan (Ponnani): I beg to move:

"That the demand under the head Other Capital Outlay of the Ministry of Food and Agriculture be reduced by Rs. 100."

Mr. Deputy-Speaker: All the cut motions moved are placed before the House. Babu Ramnarayan Singh. I find that he is absent. Then, Sardar Lal Singh.

Sardar Lal Singh (Ferozepur-Ludhiana): In spite of the lofty ideals......

The Minister of Food and Agriculture (Shri Kidwai): What are the lofty ideals?

Sardar Lal Singh: .. ...which are frequently indulged in, the naked truth, in all its ugliness, stands out that India is the symbol of poverty, misery, starvation, filth, disease, illiteracy and superstition. We have been bemoaning and bewildering......

Shri Kidwai: Bewidering?

Sardar Lal Singh:.........that in spite of India being an agricultural country and 75 per cent. of its population being engaged in agriculture we have to prostrate before other countries for food. We have been getting food gifts from other countries. While it is good of other countries to offer us food, should it not give a rude shock to our self-respect to accept these gifts? We have already imported about Rs. 1,000 crores worth of foodgrains, and this should be enough to lead any country to financial bankruptcy. No wonder the Prime Minister said the other day that self-sufficiency in food is our problem number one, and unless we can solve it, all the grandios schemes of ours are likely to go overboard.

Shri Kidwai: May I interrupt, and inform the House that the hon. Member was a Director of Agriculture for some time?

Sardar Lal Singh: In short, while the poverty of India is well recognised and the need for agricultural production is also appreciated, what we do not seem to appreciate sufficiently is that neither can our poverty vanish by slogans or by miracles or by import of gold from foreign countries; nor can food production be increased by mere pious wishes. Both these objectives can be achieved only by exploiting the natural resources of the country in the first instance; secondly, by getting the maximum return from our research institutes; thirdly by taking the results of the researches to the fields and meeting the viewpoint of the agriculturist; and fourthly by making agriculture a paying proposition and keeping the farmers contented.

Now, to illustrate my point of view, I shall pose a few questions for the hon. Minister to ponder over. Take first the exploitation of natural resources. Although I can cite a good many instances, I would refer to only one about which everybody is familiar, i.e., the fruit industry of India. From the point of view of climate, soil, rainfall, etc. some parts of India like Assam and others are so ideally suited for fruit growing that they should be the most prosperous and richest regions in the land and the envy of the rest of the world. Yet, how is it that they continue to be poverty-stricken and the objects of pity? Other countries not having half the facilities that India has, have developed their fruit industry tremendously. Likewise the fruit preservation industry, if properly developed, can be our leading industry. Preserved fruits, particularly mangoes, can find markets in the outside world and can bring us much needed foreign exchange to the tune of many crores of rupees. I would like to ask the hon. Minister what is being done in this connection, and what stands in the way of development of this industry to the fullest possible extent

Shri Kidwai: I think the hon. Member.........

Sardar Lal Singh: I would not like to be disturbed. I would be glad to reply to all questions at the end of my speech. In fact I propose to address the Members of this House later on the development of fruit industry and I know, our friend Dr. Deshmukh is full of enthusiasm and full of ideas and will certainly give full thought to this industry.

Now coming to the research and education side, even though India is an agricultural country, even though our agriculture is primitive, even though there is dire need to modernise agriculture and we are very eager to import experts from abroad, how is it that graduates of our own agricultural colleges are rotting by hundreds? They are prepared to accept jobs of clerks. I would like to ask the Minister of Agriculture what steps they have taken to make agricultural teaching of practical utility. Is he certain that the Central Agricultural College located at Delhi is giving the kind of instruction that is needed, and that it is not a mere waste of money? I am afraid what was apprehended about five years back by a large number of agricultural experts that the agricultural education at Delhi would be of a theoretical nature than practical is coming true. I do not want to go into this matter in greater detail, as it is at present being examined by the Estimates Committee.

Then as regards research, the Indian Agricultural Research Institute at Delhi has got wonderful laboratories. It is staffed with men of the highest calibre —perhaps the best in Asia—of whom we can all feel proud. But is the Minister satisfied that we are getting the maximum return for the money being spent? Then we have got the Indian Council of Agricultural Research; we have got the Commodity Committees; we have got the Central Research Institutes and we have got State Research Institutes. Is our Minister sure that there is enough co-ordination between all these and that there is no duplication? Here again I am afraid I would have to keep mum, because these subjects are under discussion by the Estimates Committee and I would not like to go further than that.

The third point is carrying results of research to the field. I would ask the hon. Minister eight or ten questions in order to indicate to him the problems that are worrying practical agriculturists. Even though culturable area in India is the smallest in the world (less than an acre per head) and there is any amount of manual labour available, how is it that our yields per acre are the lowest in the world—in fact only a fraction of that of many other countries in case of several crops?

Shri Kidwai: In spite of Directors of Agriculture!

Sardar Lal Singh: I am sorry, Sir, if only the hon. Minister would care to listen to my suggestions, he would be rendering a greater service than by trying to side-track the issues. I would beg him to understand—or at least try to understand—my questions.

Shri Jaipal Singh (Ranchi West—Reserved—Sch. Tribes): On a point of order: is the hon. Minister going to reply at the end, or is he going to reply from sentence to sentence?

Shri Kidwai: Whatever is necessary.

Mr. Deputy-Speaker: The hon. Member will conclude if he is allowed to proceed.

Sardar Lal Singh: The House can understand the mentality prevailing. I wanted the hon. Minister to understand the problems which are agitating the minds of practical agriculturists; instead of understanding the problems he tries to ridicule, because he thinks that is the best way to escape criticism and get over his difficulty.

As regards improved crops, although seeds of improved varieties are available for long, for many many years past, how is it that a large portion, overwhelmingly large portion of our cropped area still continues to be under inferior varieties of crops?

Shri Kidwai: Again a failure of Directors of Agriculture.

Sardar Lal Singh: Even though control measures against diseases and insect pests are known for long, yet staggering damage amounting to tens of crores of rupees continues to take place. What is being done by the Government to tackle this problem on a realistic basis? Merely tinkering with it will not do.

As regards dry farming, we all know that 85 per cent. of the area in India depends on rainfall. How is it that other countries, with much less annual rainfall than in India, are able to get far more yield than we are able to get in India? What stands in the way of our adopting the dry farming methods, so successfully followed in other countries? Then in regard to fodder, although many other countries have got much greater area for pastures, yet their pasture lands are full

of nutritious grass, whereas our pastures are denuded of any grass and they are only places of exercise for animals. I want to know what steps are being taken by Government to renovate our pastures?

Then again, we all know that we have got to maintain ten to twenty cows to get the same quantity of milk as a single cow yields in some foreign countries. Here again, I want to find out what actual steps are being taken by the Government to remedy this state of affairs, or bring about a revolutionary change? Then again we have got the problem of maimed, aged and useless animals that are roaming about here and every month they are increasing by tens of thousands. What is to be done about this, especially when we know that we have not got enough land to provide fodder for even our best cattle and food for human beings?

Then again, what steps are being taken to ensure that the major portion of the price paid by the consumer goes into the pockets of the grower? Does the hon. Minister know that even now at some places like Jullundur, potatoes are being sold at Rs. 4 a maund which hardly meets the actual cost of production. Last year the price of *gur*, because of the ban on export had gone down to Rs. 4 a maund against the control price of Rs. 20 per maund in India and the prevalent price of Rs. 25 per maund in Pakistan. As soon as the *gur* had passed out of the hands of the cultivators, the ban on export was removed and the mercantile community was able to make a great deal of profit. Can any Government, calling itself national, look at this with equanimity?

Then about credit facilities. When Government are planning to afford facilities to industrialists to borrow crores of rupees for industrial development, is anything being done to help the farmers (to secure loans) even to the extent of a fraction of what is being done in other countries? Our hon. Finance Minister was applauded in this House for providing relief in income-tax by raising exemption limits from Rs. 3,600 to Rs. 4,200 in the case of individuals and from Rs. 7,200 to Rs. 8,400 in the case of undivided Hindu families. In the case of farmers an income of Rs. 8,400 can be obtained only from an area of about 150 acres. Is there any justification why farmers getting only a few hundreds of rupees a year should not get any relief?

As regards reclamation of culturable waste land, this is our problem No. 1. I find that Government propose to establish Centrally-controlled mechanised farms. Considering that Government farms, poultry farms, dairy cattle farms, etc., which are under the Ministry are losing concerns—not experimental, but demonstration farms, —I would rather caution him lest he burns his finger a little too much. One suggestion that I can offer him is perhaps he might give half of the area to private enterprise and keep the other half under him in order to judge for himself the relative efficiency and economy in both the cases, and he will have a sort of counter-check on one another.

Lastly, all the hopes are centred round the Community Projects and the Bharat Sevak Samaj, and rightly so. But is Government aware of the general impression in the country that Government is not honest in its appeals for co-operation from non-Congressmen? Here again I can tell him that my own experience convinces me that perhaps Government could be expected to do more to win co-operation from the other side.

As regards making Agriculture a paying proposition, my questions put last year, as also the questions put a few days back even by Congress Members elicited negative replies from our Minister. When he was asked if he would be prepared to allow "the law of supply and demand" to work in the case of agriculturists, he said 'No'. When he was asked if he would be prepared to allow a planned economy to work which will guarantee to the cultivator reasonable return and also ensure the supply of these commodities to the consumer at a reasonable price, he said 'No'. When he was asked, would be fix the prices of the commodities a year in advance to enable cultivators to decide for themselves what crops it will pay them to grow, he said 'No'. When he was asked, does the price fixed meet the actual cost of production, he said he did not know, nor did he care to find out. To add insult to injury............ (*Interruption*). I am discussing the policy of the Agriculture Department. Sir, my time has been taken away by him so many times.

Mr. Deputy-Speaker: If an hon. Member does not give way the hon. Minister can explain in the end.

Shri Kidwai: I only wanted to point out that not one question was put to me, nor did I ever say 'No'. But

[Shri Kidwai]

I offered to the hon. Member the operation of the law of supply and demand in respect of sugarcane and he did not accept.

Mr. Deputy-Speaker: He may reply in the end.

Sardar Lal Singh: Sir, half of my time has been taken away by the hon. Minister. I would beg of you to give me more time.

As I was saying, to add insult to injury, he said he did not care to find out and added let them not grow sugarcane if it does not pay them. No Minister in any civilised country of the world can have the nerve to reply like that and still retain his job and much less the confidence and respect of the people. It is only in India that due to the helplessness of the cultivators we can hear such replies from the Ministers.

As regards target production. for the last eight years we have been hearing of many schemes, with the results too well known to us. According to the Planning Commission, in 1948, and again in 1950, there was actual decrease in production. It looked like:

मर्ज बढ़ता गया ज्यों ज्यों दवा की

Of course I find, a statistician has recently come to the rescue of the Government, who has tried to show that there has been a slight increase of about 14 lakh tons, which comes to about 3 per cent. But the empty stomachs cry out a different tale. Soaring high prices like Rs. 20 per maund for wheat and likewise for other crops, heavy imports of foodgrains of thirty to fifty lakhs of tons a year for the last so many years, and in spite of that, frequent famines, are the cruel evidence of the real position. Even now seven States are in the grip of famine which is cleverly described as 'scarcity areas'. The interesting thing is.........

Mr. Deputy-Speaker: I have given five minutes more to the hon. Member.

Sardar Lal Singh: Thank you, Sir.

Mr. Deputy-Speaker: I have given already.

Sardar Lal Singh: I am sorry, I have not taken five minutes more. I need only three minutes more now.

Mr. Deputy-Speaker: I have given him already twenty minutes. He started at 3-15.

Sardar Lal Singh: Only three minutes more.

The interesting thing is when there is a fall in production the Government at once attributes it to certain natural causes, drought or excessive rainfall or over-population and so on. But when there is increased production it readily claims credit for it although its contribution for it may be as much as that of a man in the moon. Government is now jubilant that targets in respect of cotton, jute and sugar have been achieved and it gloats over what it calls "an all-time record" in Indian history, in regard to sugar production.

No doubt the position is very happy. Consumers are able to get any amount of sugar in open market at about ten to twelve annas as against two or three rupees a seer in black market previously. Textile mills are happy because they had previously to import eighty to ninety crores of rupees worth of cotton. In the matter of jute also, we were no more likely to remain at the mercy of Pakistan. But can Government claim any credit for the increased production? It were the remunerative prices that had brought about all this increased production. And, secondly, a sensible government with practical men at the helm of affairs, would have taken the fullest advantage of this happy position by maintaining the tempo of production, by sustaining remunerative prices to the grower and reasonable prices to the consumer, by creating foreign markets for our sugar to earn the much-needed foreign exchange; and above all to increase the general prosperity, since it does not require any great sense to realise that if the farmers are prosperous and have got greater purchasing power, business must flourish all round. Neither can our Government benefit from the experience of other countries where under similar conditions they have been able to achieve a great deal of success, nor is it prepared to formulate any plan of its own. It just makes a mess. That is all I can say.

For instance the jute price has fallen from Rs. 70 to Rs. 23 and jute growers have burnt their fingers to such an extent that they will not be prepared to listen in future to the appeals of the Government. Cotton growers have lost all charm for producing cotton of superior varieties due to fall in price. The sugarcane growers got the shock of their life when the hon. Minister acted like the Great Moghal and cut down the price by 25 per cent. against the protests of the sugarcane growers, the Indian Sugarcane Committee, the States and all the

rest of them. They follow such inconsistent policy,—in case of a small surplus, advocating subsidised exports and immediately the next day, feeling the shortage of sugar placing ban on export of sugar and *gur*, again go in for relaxation,—that we do not know what lies for this country in future!

In regard to Orissa, rice is the main and in fact the only cash crop. and cultivators are expected to contribute three lakhs of tons to the Central Pool. But the price being paid is about one-half of the imported rice price and Orissa growers will lose something like Rs. 20 crores on this account. Orissa has requested that the royalty per maund of rice supplied by that State should be raised from eight annas to one rupee, which is very reasonable.

Unless cultivators can be kept contented and the profession of agriculture is made a paying profession, there can be very little hope of any increase in the food production in spite of all our tall talk, radio talk and broadcast and the speeches that our Ministers may deliver.

Shri Kidwai: Sir, may I ask a question?

Mr. Deputy-Speaker: All right.

Dr. S. P. Mookerjee (Calcutta South-East): Sir, with what motive has the hon. Minister left his own seat and come near the speaker?

Sardar Lal Singh: I am only too glad to reply.

Shri Kidwai: I would like to know for how many years the hon. Member was a Fruit Preservation Adviser to the Government and what was the complaint about all the sugar being sold in the black market?

Sardar Lal Singh: I challenge here that during my time of three years (*Shri Kidwai*: Fifteen years) of three years, I was able to bring about such rapid development in the fruit industry which has been recognised by all people in India who know about it.

Shri Kidwai: Yet how ever there complaints?

Sardar Lal Singh: I can find a thousand complaints and charges against the Minister. No Minister in the Government of India can escape criticism or condemnation. But responsible Ministers are expected to know better and speak in a more responsible manner.

Shri Kanungo (Kendrapara): Looking back upon the years 1947, 1948 and 1949 we can congratulate ourselves that we are very nearly turning the corner of bad food days. In the course of another couple of years, I believe we will not have to go begging and borrowing for India from different parts of the world and for this the policies of the Government have got to be appreciated. Today the danger is in the other direction. The prices are dropping and the hon. Minister said on the last occasion, in July 1952, a time may come when controls would have to be used in favour of the producers. The time has already come and I would advise the Government to take steps so that the prices may be maintained at a remunerative level. At present, the price of rice in my Province of Orissa is at a low level in spite of the fact that the basic price per unit is Rs. 65/-. Rice farmers have got to offer their rice at much lower prices. The advantage of this does not go to the producer, does not go to the consumer but goes to the middleman who happens to be the procuring agent or contractor for the Government. The solution to my mind is that the sooner this monopolistic trading in foodgrains by the Government is eased, the better.

The Minister during the last Budget Session mentioned that the difference between the procurement price and the issue price was sometimes as high as 40 per cent. This is simply too high. In the grain trade, a profit of 2 per cent. to 3 per cent. is considered adequate but today in many places, the rate of difference between the procurement and the issue price to which additional amounts have got to be added, as far as the consumer is concerned, sometimes goes up to 35 to 40 per cent. In this transaction, the farmer does not benefit because he is not offered a better price. Explanations for this are that there is no storage space, transport arrangements are faulty, etc., but after all, a method must be found out. I believe if the monopoly trading by Government were eased a little bit, then by competition, the prices available to the farmer will be a little higher. All this time the prices have been settled on the basis of the prices ruling in the year 1943-44. I do not know on what basis the prices were fixed at what they were in 1943-44. In Orissa, the price for rice was fixed at Rs. 9-11-0 per maund whereas prices of rice fixed at Madras and Bengal which are neighbouring Provinces were Rs. 12/- and

[Shri Kanungo]

Rs. 15/-. In some Provinces, in 1952-53, prices were fixed at Rs. 20/- and 30/- also. I do not know what is the basis. The cost of production of rice in Madras could not be higher than in Orissa which is only a few miles away from the border and the cost of production could not be higher than in Bengal which also is just a few miles away from the border. The cost of production in any part of the country would not be as high as Rs. 20 and Rs. 30 as it was in certain Provinces like Assam and Bombay. This injustice was done in 1943-44 and it is being perpetuated. The increase in price in Orissa at least between the years 1943-53 has been only in the range of less than Rs. 2/-. The 1952-53 prices in Orissa were Rs. 11-6-6. In 1944, the prices were Rs. 9-11-0. So the difference is fairly something less than Rs. 2/-. If the prices were fixed on any rational basis either on the basis of the cost of production or on the basis of prevailing rates all over India where the prices are being pooled the pooled price ought to have been available to other Provinces also. Now, assuming that the 30 per cent. of the production is marketable as has been calculated by competent authorities, then during the period of these 8 years, the farmers of Orissa have lost Rs. 225 crores which they would have got if the prices were based on a rational way. To my mind this has happened because the farmers as such are not organised. All these 8 years prices of every commodity have risen as much as 400 per cent. and farmers have got to buy them at that price but his own product, his own production did not fetch a higher price. If it is in the interests of the community, the hardships must be shared by everybody, between organised capital and organised labour. The prices of every commodity which the consumer has got to consume have increased but in the case of the farmer alone, he has been left high and dry. I believe in future, unless the interests of the farmers are protected by the Government, the question of protection will not be solved. What I have said about Orissa applies also to other parts of India more or less. The point simply is wherever higher prices have been offered, it is because the competition of industrial wages has attracted more people to industry and increased the wages in agriculture. Therefore, the prices have to be high but by and large, the policy should be that a remunerative price should be available to the farmer. Otherwise, why should we sacrifice for the community? Why not others be asked to share the burden?

All these years, we have had an army of officials in the Civil Supply Organisations. Perhaps the number is more than in the Indian Army. I believe that the time has come when we can reduce that number. I believe, as envisaged by the hon. Food Minister in the last budget speech, that he would have taken early steps to see that the procurement and distribution of foodgrains policy is remodelled so that the consumers as well as the producers may be benefited. The very fact that we are not in critical conditions and that we do not live upon the expectation of ships arriving at the harbour should not make us complacent. Our population is increasing by leaps and bounds. Our production is not keeping pace with that. Unless we take steps from now on and very urgently too, then, we may have to face a crisis in a different manner. The miseries of the depression years of 1929 and 1930 are still fresh in the memory of many people. We had very low prices. What was the effect? Most of the people were in a miserable condition. Land went out of the hands of the cultivators. People could not meet their commitments in rents and taxes. Those conditions should be avoided at any cost. I believe that can be done without very much complicated efforts.

The first essential is that a policy of remunerative prices for farm products should be rigidly adhered to. As early as 1946 a committee presided over by Shri V. T. Krishnamachari has produced a report which gives in detail the lines on which a policy of price fixation and maintenance of prices of farm products could be followed. I do not know what happened to the recommendations of that Committee. I believe, if those recommendations are implemented, and that too at no distant date, the tempo of production can be maintained, as it has gathered momentum during the last 3 or 4 years. As far as the Indian farmer is concerned, give him a good price and leave him alone. The production of jute, sugarcane, and cotton has shown that granted a remunerative price, he can do wonders. That is not the case of Indian farmers only. That is the condition of farmers all over the world. It is not for nothing that all the prosperous countries of the world follow a policy by which they keep the prices of farm products at a level which otherwise would have sagged down. If the prosperous countries have got to do that, it is twice the reason that we should also do that, and we should do that quick enough before a recession or depression takes hc c of our economy.

This is as regards the end part of it, when the harvest is ready. I say, give him a good price and leave him alone. The money is available to him only when the produce is put on the market. To produce also, he needs to be left alone after providing him with necessary funds. The funds, I am sorry to say, are just not available. Take, for example, a crop like potato. To produce potato on one acre of land, the minimum expenditure would be in the neighbourhood of Rs. 1200. For the cultivation of rice in one acre, the minimum cost has been calculated as something like Rs. 140. When we advocate in our Five Year Plan or through the Japanese method of cultivation to increase production, what the farmer is expected to do is to put more manure, more labour, better seed and better irrigation facilities. That means cost. Where is he going to get it from? It has been calculated that for the Japanese method of cultivation, we would require Rs. 150/- more per acre. By the way, this Japanese method is a method which is known to the Indian farmers quite well. The Tanjore farmers know it very well. It means more manure and better labour. As early as 1950, I have seen a brochure produced by the Central Institute of Rice Research, which compares the rice cultivation process of our South Indian farmers with the Japanese method. I was convinced at that time that the methods followed by our Indian farmers were in no way inferior to the methods followed elsewhere. The difference is this. The bulk of the farmers in India do not have the wherewithal to invest in a better process. If we want all the rice growers of India to take to the improved method of rice cultivation which we today call the Japanese method, the additional cost would be Rs. 150/- per acre. I am calculating Rs. 300 per acre according to the Japanese method. This has been worked out in Kora. Roughly taking it at Rs. 150/, there are 8½ crores of acres under rice and the total comes to about Rs 1300 crores. Where is the agency which is going to provide that? If we have not got that amount, we cannot succeed. So I again say,—I am sorry my time is up—provide facilities to the Indian farmer and leave him alone. Do not think that he is going to waste the money. Do not give him loans of fertilisers and this and that, for which he will have to go round half a dozen officers and Institutions. Give him money, trust him with an advance and leave him alone. He will produce as much as you like and as much as he can. Also take care to see that his profits do not go to other people as it has happened in the case of sugarcane, jute and other money crops. The former is not only the producer of this crop or that, or this thing or that. He is an economic entity; he is the producer of agricultural goods. His farm economy is one; it is not a jute economy or rice economy or jowar economy; it is the economy of the farm. He has got to cultivate rice, potato, sugarcane, etc., according to the location of his land and according to his capacity. Then only he can be an economic unit and then only will the national economy improve. Again, I say give him facilities and leave him alone.

पंडित ठाकुर दास भार्गव (गुड़गांव) : जनाब डिप्टी स्पीकर साहब, मैं फ़ूड और एग्रीकल्चर मिनिस्टर साहबान को जो कुछ कार्यवाई उन्होंने अब तक की है, जब से उन्होंने अपने ओहदे सम्भाले हैं, उस के वास्ते मुबारकबाद देता हूं। मेरी शिकायत इन दोनों मिनिस्टर साहबान से नहीं है और इस वजह से कि मैं जानता हूं कि जो तक़ारीर उन्होंने की और जो क़दम उन्होंने उठाये, वे सबके सब ऐसे थे जिनके साथ कम से कम मैं सहमत था लेकिन ताहम मैं देश की जो हालत देखता हूं उस के ऊपर आंसू बहाये बगैर कोई शख्स नहीं रह सकता। पिछले चन्द सालों में १२०० करोड़ रुपये सिर्फ़ बाहर से खुराक मंगाने के वास्ते खर्च हो चुके। स्टर्लिंग बैलेंसेज जो दूसरी गवर्नमेंट ने हमारे वास्ते जमा किये थे, उन में जिस क़दर कमी बाक़ै हो गयी है, उस से भी आप बखूबी वाक़िफ़ हैं। जो खज़ाना जब हमारी हुकूमत आई मौजूद था, वह सब का सब खाली हो चुका। आज हमारे आनरेबिल फ़ायनैन्स मिनिस्टर साहब डैफ़िसिट फ़ायनेंसिंग की बाबत सोचते हैं। मैं पूछना चाहता हूं कि इस देश में जब से हिन्दुस्तानियों ने अपने मुल्क की हुकूमत संभाली, क्यों ऐसे वाक़यात हों जिन से कि हर एक आदमी मायूसी महसूस करता है। मैं अदब से अर्ज करना चाहता हूं कि यह जमीन जिसमें से हम सब पैदा हुए, इस की प्रोडक्टिविटी कम नहीं हुई, यह मेरा दावा

[पंडित ठाकुर दास भार्गव]

हैं । जो फ़िगर्स अब तक डिपार्टमेंट ने दिये खुराक के बारे में, मैं अदब से अर्ज करना चाहता हूं कि वह फ़िगर्स मानने के क़ाबिल नहीं हैं । ग्रो मोर फूड इनक्वारी कमेटी जिसको गवर्नमेंट ने मुकर्रर किया था, उस ने अपनी रिपोर्ट में साफ तौर पर तहक़ीकात करने के बाद इस अम्र का ऐतराफ किया है कि यह दरुस्त नहीं है कि देश की ज़मीन की प्रोडक्टिविटी कम हो गयी है । लेकिन, ताहम, हम क्या देखते हैं ? हम देखते हैं कि काटन कहां १७ लाख बेल से ३७ लाख बेल की हद तक पहुंच गयी । इस साल जूट २० लाख बेल से ४७ लाख बेल तक पहुंच गया । शुगर पन्द्रह लाख टन की हद तक पहुंच गयी तो क्या मैं एक मिनट के वास्ते भी यह मानने के लिए तैयार हो सकता हूं कि दरअस्ल हमने गल्ले को ज्यादा पैदा नहीं किया । गवर्नमेंट ने एक करोड़ नहीं, दस करोड़ नहीं, अगर ज्यादा नहीं तो कम से कम ८५ करोड़ रुपया अपने ऐदादोशुमार के मुताबिक ग्रो मोर फूड पर खर्च कर दिया और अगर हम ग्रो मोर फूड इंक्वायरी कमेटी की रिपोर्ट को सामने रखते हैं तो पाते हैं कि सन् ४७, ४८ से लेकर सन् ५०, ५१ तक कम से कम २७ लाख टन गल्ला देश में ज्यादा पैदा हुआ है, यह उस कमेटी की रिपोर्ट के पन्द्रहवें पैरे में दर्ज है, क्लेम डिपार्टमेंट के मुताबिक ३४ लाख टन पैदा हुआ, लेकिन बीस परसेंट का मार्जिन देकर २७ लाख टन की बाबत उस कमेटी ने लिखा है कि इस क़दर जरूर पैदा हुआ । इसके अलावा आज जो समरी हमारे हाथ में है और जो गवर्नमेंट ने हमें भेजी है, उसमें भी लिखा है कि इस साल सन् ५२, ५३ में १२.३ लाख टन का एडीशनल फूडग्रेन्स का प्रोडक्शन हुआ, ५१, ५२ के शुमार अभी तक हमारे सामने नहीं है, लेकिन अगर हम पिछले पांच छः सालों का ऐवरेज निकालें तो यही नतीजा निकलता है कि हमने तक़रीबन ४७ लाख टन गल्ला ज्यादा पैदा किया लेकिन मैं देखता हूं कि इस साल भी २९ लाख टन गल्ला बाहर से मंगाने की तजवीज की गयी है । यह कंट्रोल्स क़रीब सन् ४२ और ४४ से हमें विदेशी गवर्नमेंट से विरसे में मिले थे और यह आम ख्याल था कि हिन्दुस्तान के अन्दर पैदावार ज्यादा नहीं होती, महात्माजी ने कंट्रोल के जारी रखने पर अपने दुख व अफ़सोस का इज़हार किया और उसके खिलाफ़ अपनी आवाज़ बुलन्द की और कहा कि कंट्रोल्स इस देश को तबाह कर देंगे, उनको हटा दो । और गवर्नमेंट ने कंट्रोल को एक मौक़े पर हटाया, मगर वह तजुर्बा बहुत तल्ख साबित हुआ, कंट्रोल के हटते ही प्राइसेज़ एक दम से शूट कर गयीं और गवनमेंट ने ऐसा ख्याल किया कि कंट्रोल के हटने से तो देश के अन्दर तबाही मच जायगी, और उस वक्त यह बात दुरुस्त भी लगती थी, क्योंकि कुछ महीने के वास्ते कंट्रोल को जो हटाया गया तो क़ीमतें बहुत ज्यादा बढ़ गयीं और गवर्नमेंट मजबूरन कंट्रोल हटाने का तजुर्बा बहुत देर तक न कर सकी और फिर नये सिरे से कंट्रोल लागू कर दिया लेकिन मैं पूछता हूं कि आज क्या हालत है । आज के दिन तो वही हालत हो रही है जैसे दूध का जला छाछ को फूक फूक कर पीता है । जब पिछले साल मई के अन्दर श्री किदवाई ने फूड मिनिस्ट्री का चार्ज सम्हाला और एक रिएलिस्टिक अप्रोच से इस मसले की तरफ देखा और चाहा कि ऐसे इलाके मिला दिये जायें जिनको मिलाकर वहां की जितनी रिक्वायरमेंट्स हैं वह पूरी हो सकें, तो ऐसे लोग जिनके दिल में डर था और जो काशन से बहुत भरे हुए हैं, उनका दिमाग इस तरफ़ जाता ही नहीं, उनके दिमाग यह चीज आती ही नहीं

कि देश के अन्दर कोई रिस्क लिया जाय। और नतीजा यह हुआ कि उस वक्त उस पालिसी को पूरी तौर पर ट्राई नहीं किया गया और श्री किदवई के रिज़िग्नेशन की न्यूट सुनते हैं।

श्री किदवई : कोई नहीं है।

पंडित ठाकुर दास भार्गव : मैं खुश हूं कि वह इससे इंकार करते हैं और मैं उम्मीद करता हूं कि उनकी पालिसी सही साबित होगी। सिर्फ़ उन्हें उस पर मजबूती से जमे रहना है। इस देश के अन्दर हमें क्या २ नुक़सान हुए वह तो हम अपने सरदार लाल सिंह साहब से उनकी स्पीच में सुन चुके, इस वक्त वह हाउस के अन्दर नहीं हैं। मैं उनकी खिदमत में अर्ज करना चाहता हूं कि उनका यह ख्याल कि इस देश के अन्दर फ़ूड पालिसी के सिलसिले में जो ८५ करोड़ रुपया खर्च हुआ, उससे कोई फायदा नहीं हुआ यह बात गलत है और यह तो वाक़यात को एक तरह से भुला देना है। मैं अदब से अर्ज़ करना चाहता हूं कि कितने ही मामलों में हमने ऐसी बड़ी भारी तरक्की की जो कि कोई दूसरा मुल्क स्यात न कर सकता था, लेकिन हर एक मुल्क उन वाक़यात से और उन सरकमस्टान्सेज के पाबन्द है जो चारों तरफ़ से उसे घेरे हुए हैं। यह ठीक उसी प्रकार है जैसे आप किसी आदमी के सिर पर ली जाती हुई भेड़ को कुत्ता कहना शुरू कर दें, कुत्ते पर शायद असर न हो, लेकिन अगर एक आदमी सिर पर भेड़ लिये जाता हो तो उससे बार बार कहा जाय कि कुत्ता लिये जा रहा है, तो वह यह समझने लगता है कि मेरे सिर पर कुत्ता बैठा हुआ है। कहने का मतलब यह है हरगिज हरगिज हमारे देश में कोर्स गल्ले की कमी नहीं थी, हां थोड़ी सी गेहूं और राईस की कमी जरूर थी, लेकिन आज हालत यह हो रही है कि जब देश में हर एक आदमी कहने लगता है कि गल्ले की कमी है तो यह यक़ीन आम तौर पर हो जाता है कि वाकई यहां पर कमी है, लेकिन हक़ीकत यह है कि यहां पर गल्ले की कभी कमी नहीं थी, कमी थी अक्ल की, कमी थी ठीक तौर से मैनेज करने की और मामले को टैकेल करने की। सन् ४३ में बंगाल में जो अकाल पड़ा और जिसमें तीस लाख आदमी मर गये वह मैनमेड फ़ैमिन था, उसने हमारी अक्ल को ताले लगा दिये और हमें यह डर पैदा हुआ कि कांग्रेस सरकार के होने के बावजूद इस देश में आदमी कीड़े मकौड़ों की तरह न मरने लग जायें, इसी डर के मारे हर एक आदमी ने यह समझा कि जो गवर्नमेंट कहती है और जो दूसरे मिनिस्टर साहब कहते हैं वह सब का सब दुरुस्त है। हमने कांस्टीट्यूशन में दफ़ा ३६९ को रखकर कोई अक्लमंदी का काम नहीं किया है, बल्कि मैं तो यहां तक कहने को तैयार हूं कि हमने बेवकूफी की है, उस दफ़ा के मातहत सारी की सारी जिम्मेदारी हमारी अपनी मिनिस्ट्री ने ले ली, काम तो करें स्टेट्स वाले और जिम्मेवारी उस के लिए हो गवर्नमेंट आफ इंडिया की। स्टेट्स के मिनिस्टर्स ने सोचा कि अगर गल्ले की तादाद ज्यादा बढ़ाई तो केन्द्रीय सरकार हमको प्रोक्योरमेंट करने के लिये पकड़ेगी, प्रोक्योरमेंट उन्हें करना नहीं, यह बातें मैं अपनी तरफ से नहीं कह रहा हूं बल्कि इस ग्रो मोर फूड इन्क्वायरी कमेटी की रिपोर्ट में दर्ज हैं कि स्टेट्स ने गल्ले की पैदावार कम २ दिखानी शुरू कर दी और इस वजह से उन्हें अपने यहां से ग्रेन का प्रोक्योरमेंट नहीं करना पड़ा और भारत सरकार को बाध्य होकर बाहर से गल्ला मंगाना पड़ा इस डर के मारे कि कहीं ऐसा न हो कि कोई आदमी इस देश में भूख से मर जाय।

श्री आी० एस० सिंह (भरतपुर-सवाई माधोपुर): बीकानेर में आजकल गल्ला नहीं है।

पंडित ठाकुर दास भार्गव: जरूर कुछ इलाके ऐसे हैं जहां कि कमी रहती है, बीकानेर की बाबत अभी एक भाई ने जिक्र किया, लेकिन मैं उनको बतलाऊं कि बीकानेर ही नहीं, मेरा खुद अपना हिसार का जिला एक तरह से फेमिन का मरकज है और फेमिन के कारण जो मुसीबतें होती हैं उनको मैं खूब अच्छी तरह से जानता हूं, लेकिन इस सब के बावजूद मैं कहता हूं कि इस देश के अन्दर कोर्स फूड की कमी हरगिज नहीं है। इन आंकड़ों में तकरीबन एक करोड़ एकड़ ऐसी जमीन की पैदावार शामिल नहीं है जिसको सीरियल्स नहीं कहते हैं, बीसियों तरह के अनाज वहां पर पैदा होते हैं, यह कभी नहीं सोचा गया कि इसका मारेल्स पर क्या असर होगा, हरएक मोहल्ले और शहर में जा कर देखिये कि क्या हालत है, छोटे २ दुकानदार अब अपनी रोजी नहीं कमा सकते और भूखे रहते हैं क्योंकि उनकी आमदनी के जितने जरिए हैं वह तो सरकार ने कंट्रोल के जरिए अपने कब्जे में ले लिये, जितने किसान जमीदार हैं उनकी हालत इसमें शक नहीं कि पहले जैसी नहीं है, पहले से तो आज अच्छी है, लेकिन ताहम मैं आपसे पूछना चाहता हूं कि इसमें क्या सेंस है कि एक अरब चालीस करोड़ रुपया आज बाहर से जहाजों द्वारा अन्न लाने में फ्रेट (freight) के रूप में दे दिया जाता है, इस साल भी तकरीबन ३८ करोड़ रुपया दूसरे मुल्कों को फ्रेट के सिलसिले में दिया गया लेकिन जब गल्ले का भाव बढ़ाने को कहा जाता है तो सरकार उसके लिए तैयार नहीं होती। मैं तो समझता हूं कि अगर हमारे जमींदारों को उसकी आधी रकम भी दे दी जाय, बीस करोड़ भी दे दी जाय तो आपकी फूड की कमी बहुत हद तक साल्व हो सकती है। मैं अदब से अर्ज करना चाहता हूं कि एक साल भी बाहर के मुल्कों को आप जितना रुपया फ्रेट के रूप में दे देते हैं अगर आप वही चालीस करोड़ रुपया देश के कल्टीवेटर्स में दे दें तो आप देखेंगे कि आपकी फूड की कमी ही नहीं पूरी हो जायगी बल्कि आप दूसरे मुल्कों को भी एक्सपोर्ट करने के काबिल हो सकेंगे। मैं अदब से अर्ज करना चाहता हूं कि आप की सिंदरी फैक्टरी में जितनी पैदावार है वह आप लोन पर दे दीजिये, लोन भी मैं डर के मारे कहता हूं क्योंकि मैं जानता हूं कि गवर्नमेंट मुफ्त नहीं देगी। लेकिन अगर आप मुफ्त भी दे दें तो भी आप को पूरा फ़ायदा होगा और वह आप को मय सूद के वापस मिल जायेगा।

जनाब वाला, एक दिक्कत है, गवर्नमेंट जब मामले अपने ढंग से देखती है तो मुझे एक मिसाल याद आ जाती है, मैं किसी बुरी नियत से यह सिमली नहीं दे रहा हूं, मुझे कुपढ़ के दिमाग में वही सिमली आई है इस लिये आप उस का बुरा न मानें। जनाबवाला, गवर्नमेंट की हालत उस कुत्ते जैसी है जोकि अपने मुंह में हड्डी को पकड़े हुए है, खून निकल रहा है और वह समझता है कि खून हड्डी में से आ रहा है, लेकिन दरसल वह आता है उस के मुंह से। यह अरबों रुपया, जो इस दफा एक अरब २१ करोड़ है, हर साल इस देश से बाहर जाता है और दूसरे मुल्कों को मिलता है। बर्मा, जिस का कि जिक्र था, जिस के लिये हमारे फारेन मिनिस्टर साहब ने कहा था कि वह एक फ्रेन्डली स्टेट है, वह बर्मा जो हमारे ही मुल्क का एक हिस्सा था, उस देश की मार्केट वैल्यू के मुकाबले में हम से पच्चीस करोड़ रुपया ज्यादा लेता है, सिर्फ इस लिये कि इस वक्त वह जो चाहे हम से ले सकता है। मैं निहायत अदब से पूछना चाहता हूं कि यह कहां तक ठीक है। गवर्नमेंट ने भी अपनी डिमांड व ग्रान्ट की

किताबों में उतना खर्च दिखा दिया और उस के बाद एक अरब २१ करोड़ की रिकवरी भी दिखला दी। यह सही है कि जो गल्ला आप मंगवाते हैं वह स्टेट गवर्नमेंट्स को देते हैं और सारी कीमत जो आपने खर्च की वह कन्जूमर्स से वसूल कर ली जाती है, आप समझते हैं कि आप का खाता पूरा हो गया। लेकिन आपका खाता पूरा होने में देश की क्या हालत होती है ? उस पर क्या असर पड़ता है ? जल्दी ही डिफेन्स का मामला आयेगा, हमारे पास एअर क्रैफ्ट की फैक्ट्री नहीं है, जहाज बनाने के शिपयार्ड नहीं हैं, हमारे पास स्टील प्लांट नहीं है। उस देश की क्या फारेन पालिसी हो सकती है जो इतना कमजोर है ? अगर आप चाहते हैं अपनी फारेन पालिसी बनाना तो गल्ले का बाहर से मंगाना बन्द कर दीजिये, नामुमकिन कर दीजिये। एक दफा तो हिम्मत हाथ में लीजिये। हमारे फाइनेन्स मिनिस्टर साहब बड़े काशस हैं, मैं उन की बड़ी इज्जत करता हूं, अपने नन्दा साहब की भी उन से कम इज्जत नहीं करता हूं, प्राइम मिनिस्टर साहब की सब से ज्यादा इज्जत करता हूं, लेकिन इन तीनों साहबान की अदम मौजूदगी में उन के पार्लियामेन्टरी मिनिस्टर साहब की खिदमत में अर्ज करना चाहता हूं कि हिन्दुस्तान का भला इसी चीज में है कि आप आइन्दा एक ग्रेन भी बाहर से न मंगवाइये। यह पोजीशन जो प्लैनिंग कमीशन ने ली है, कि हर साल तीन लाख टन गल्ला फिर भी आता रहेगा, वह वाजिब नहीं है, यह हर्गिज दुरुस्त नहीं है।

आप कैसे मालूम करते हैं कि आप के पास गल्ला नहीं है ? क्या आप गल्ले की तादाद देखते हैं, पिछली दफा आप के स्टेटिस्टीशियन्स की बतलाई हुई सारी स्टेटिस्टिक्स गलत थी। अब आप की सारी स्टेटिस्टिक्स गलत हैं, फिर क्या वजह है कि आप कहते हैं कि हमारे पास गल्ले की कमी है। सिर्फ एक वजह है, और वह यह कि आप राशन्ड पापुलेशन को जो गल्ला देना चाहते हैं उस के लिये प्रोक्योरमेन्ट नहीं होता। वह इस लिये नहीं होता कि स्टेट मिनिस्ट्री की कोई जिम्मेदारी नहीं है। अब सन् १९५५ में जब हमारे यहां की दफा ३६९ खत्म हो जायेगी तब क्या नतीजा होगा। हर एक स्टेट को अपने सूबे के वास्ते गल्ला प्रोक्योर करना पड़ेगा। जब तक यह सेंट्रल गवर्नमेंट जिम्मेदारी व इन्तजाम करती है तब तक इस मामले का हल होना नामुमकिन है। अब वक्त आ गया है कि जिस तरह से डेफिसिट फाइनेन्सिंग के वास्ते हमारे फानेन्स मिनिस्टर ने जिम्मेदारी ली है, जरा सी रिस्क ली है, उसी तरह इस बारे में भी काम करना चाहिये। मैं सारे देश की बात आप के सामने रखता हूं। मैं गुड़गांव जिले में जाता हूं। वहां के भाई और मेव मुझ से मिलते हैं और पूछते हैं कि बाबूजी, यह क्या गवर्नमेंट है कि हमें थोड़ा सा गेहूं नहीं मिलता ? वह गेहूं नहीं ले जा सकते। मैं जिला हिसार का रहने वाला हूं। वहां मैं जाता हूं और लोगों से बात करता हूं। जमींदार जो गल्ला पैदा करते हैं बड़ी हिम्मत और मेहनत से उन को पूरी कीमत नहीं मिलती। आप उस का गल्ला बाहर नहीं जाने देते। उड़ीसा के रहने वाले और मद्रास के रहने वाले मुझ से पूछते हैं कि क्यों साहब पंजाब में गल्ले की क्या कीमत है ? पंजाब की कीमतों में और सारे हिन्दुस्तान की कीमतों में बड़ा फर्क है। मुझे इस देश के एक होने में बड़ा शुबहा पैदा होता है जब मैं यह देखता हूं कि मुख्तलिफ कीमतें सारे हिन्दुस्तान में हैं। सिवा ट्रान्सपोर्ट चार्जेज के हर एक हिस्से में कीमतें एक सी होनी चाहियें। तब तो मैं समझूंगा कि हमारा मुल्क एक है, वर्ना जो सर्प्लस प्राविन्सेज हैं वह मौज किये जायें और दूसरी

[पंडित ठाकुर दास भार्गव]

प्राविन्सेज के अन्दर लोग मोहताज रहें और उन को गल्ला न पहुंचे ! हमें खाने को मिले ६ छटाक और मद्रास के लोगों को ४ छटाक ! यह बात कतई वाजिब नहीं है ।

इस वास्ते मेरी निहायत अदब से गुजारिश यह है कि आप इस नुक्ते नजर से बाहर से गल्ला मंगाने पर कंट्रोल लगाइये । जमींदारों की प्राइस मुकर्रर कर दीजिये, एक साल पहले से मुकर्रर कर दीजिये कि उस के लिये क्या प्राइस होगी । आप मिड्ल मेन को नाजायज फायदा न उठाने दीजिये । जो जमींदार पैदा करने वाला है वो अपना पूरा हक ले सकता है । शायद यह हो जाय कि कीमत मुकर्रर करने से लैंडलेस लेबरर्स को नुकसान पहुंचेगा । जो कल्टिवेटर्स नहीं हैं उन को नुक्सान होगा । मैं पंजाब की हालत से वाकिफ हूं और कहना चाहता हूं कि अगर यह किया गया तो इस का फायदा हर एक हरिजन को मिलेगा, हर एक गांव को मिलेगा । गांव और शहरों के अन्दर नये सिरे से नई जिन्दगी फूंक दी जायगी । हर एक आदमी यह महसूस करने लगेगा कि हमारे ऊपर से गला घोटने वाले रेस्ट्रिक्शन्स उठ गये क्योंकि जमींदार ज्यादा पैदा करेंगे, इस से सभी का फायदा होगा । डाक्टर वकीलों को भी फायदा होगा, कल्टिवेटर को फायदा होगा, इस वास्ते मैं पहली बात जो अर्ज करना चाहता था वह यह थी ।

अब घंटी बज रही है, आप कहेंगे तो मैं बैठ जाऊंगा । लेकिन अगर वक्त हो तो मैं दूसरा सवाल उठाऊं is the time over ?

Mr. Deputy-Speaker: If the hon. Member wants one or two minutes more, I have no objection.

Pandit Thakur Das Bhargava: I wanted to enter into a new subject.

Mr. Deputy-Speaker: The new subject may be left over for some other occasion.

Shri T. K. Chaudhuri: It will be generally admitted that the worst feature of our food administration and the food situation in the country as we find it today, has been the attitude of self-complacence, which has permeated the outlook of the Government so far. We had hoped that a change would come when the new incumbent for the ministership of Food and Agriculture came to office, because we were told that he was a man of action. But with 3,77 lakhs of people still in the grips of scarcity or near-famine conditions all over the country,—as we were informed the other day by the hon. Minister himself—we are hardly in a position to congratulate him.

What was the position when the hon. Food Minister came to office in May-June last year? Already at that time 3,63 lakhs of people in Madras, Bombay, Rajasthan, Eastern Uttar Pradesh and parts of West Bengal were in the grips of famine, euphemistically termed by our Government as 'scarcity conditions'. It could be legitimately expected that the tragic and trying experience of 1951-52, and the disillusionment and frustration through which we had passed would have a sobering effect on the presiding gods of our food administration. But unfortunately for us and unfortunately for the country, the changeover from the 'Munshian' to the 'Rafian' regime meant little change for the better, except the withering away or the disappearance from the scene of the sprightly effulgences of *Vana Mahotsava*, and the putting off of the dates of our attainment of self-sufficiency in food, by a few years more. In all other matters, the same complacent attitude towards the alarming short-term and long-term food positions, the same refusal to look at the basic issues with regard to food and agricultural production in their face, the same tendency to remain satisfied with make-believe tinkering measures, on the surface of things, still pervade the outlook of the Government.

We have already seen how the Budget year of 1952-53 opened in May-June last year. Nearly 3,63 lakhs of people were in the midst of famine. This has now come upto 3,77 lakhs and there are no signs of any abatement of the intensity of the affliction.

This is in spite of the fact that food stocks with the States stood at 13·1 lakhs in the beginning of the year, an increase of nearly 83·4 per cent. over the previous year. The wholesale prices of food articles again showed a tendency to move sharply upwards from the index level of 341 to 349, a rise of 8 points, in the course of one month, from May to June. They kept on steadily rising reaching to 372 points in August-September and came down no lower than 344 after the harvesting and marketing of the new crops. There has been on the other hand a steady fall in the price of cash crops and the incomes of the common people in the rural countryside in spite of all the supposedly deflationary measures which our hon. Finance Minister claims to have put into motion. The two obvious conclusions which should have been drawn were, however, lost upon the Government. The purchasing power of the people was going down in an alarming manner. It has been given out by the hon. Deputy Minister for Food and Agriculture the other day that stocks were not being lifted from ration shops, and from the godowns of Government dealers. The offtake was low because there was no purchasing power in the hands of the people.

Shri Kidwai: Is that so?

Shri T. K. Chaudhuri: Of course, we find in the report that has been handed to us that a different reason has been put forward...

An Hon. Member: At the eleventh hour.

Shri T. K. Chaudhuri:......that the price in the open market is lower than the price in the Government shops, in the ration shops and in the Fair Price shops in extra-ration areas. But that might have been the situation here and there for one or two months as a result of deliberate manipulation by hoarders, but as the situation stands now...

Shri Kidwai: Yes.

Shri T. K. Chaudhuri:......prices are going up all over the country. I might say that not only in the 'scarcity' areas but also in the so-called 'non-scarcity' areas, the purchasing power and incomes of the common people are going down at an alarming rate. I do not know if the hon. Minister is acquainted with these books...

[PANDIT THAKUR DAS BHARGAVA *in the Chair*]

Shri Kidwai: What are those books?

Shri T. K. Chaudhuri: I do not have the time to go into details and figures; these are a series of reports of an inquiry into the conditions of agricultural workers...

Shri Kidwai: Conducted by?

Shri T. K. Chaudhuri: ...conducted by the Government of India. And these are all Government publications. I might name the villages:

Village Dorwan, in Bihar State,

Village Khuntuni, in Orissa State,

Village Archikarahalli, in Mysore State,

Village Magurpara, in Assam State,

Village Khalishpur, in Uttar Pradesh,

Village Khapri, in Madhya Pradesh,

Village Pandalur, in Madras State; and

Village Brindabanpur, in West Bengal.

Shri Kidwai: What is written in those reports?

Shri K. K. Basu (Diamond Harbour): It is not for action.

Shri T. K. Chaudhuri: These reports are absolutely correct—that the purchasing power of, on an average, 80 to 85 per cent. of our rural population who mostly own lands below 5 acres or are landless labourers is no more than Rs. 15 to Rs. 18 per month. That gives you the income level of the common people in the countryside; and you expect that with the high price level of foodgrains where you have been able to keep them...

Shri Kidwai: It is they who produce food.

Shri T. K. Chaudhuri: It is they who produce the food. But they do not get food because of uneconomic holdings and low wages. That is our complaint.

Shri Kidwai: How do you come to that result?

Shri T. K. Chaudhuri: I come to that result because they do not have the purchasing power.

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): They produce.

Shri T. K. Chaudhuri: I can speak...

Shri Kidwai: With authority.

Shri T. K. Chaudhuri:...........with a certain amount of authority—because my authority here is no less a person than the hon. the Food Minister of the Government of West Bengal.

Shri Kidwai: I am glad you quote him.

Shri T. K. Chaudhuri: Yes, I quote him. He said that the average price of rice in West Bengal today, the average, you must remember, is Rs. 17-8-0.

Shri Kidwai: What was it last year at this time?

Shri T. K. Chaudhuri: What it might have been last year at this time? I also ask, what was the average income of the common people last year this time? What is the rate of unemployment in the rural countryside and in the towns and in the urban areas this time compared to what it was last year? The long and short of it is that the people, our common people, the producers, whether in the fields or in the factories get too low an income to secure a full meal at the present level of prices of foodgrains.

Shri Kidwai: I am glad there is no complaint of high prices.

Shri T. K. Chaudhuri: Anyway the hon. Food Minister is entitled to his views.

Shri Kidwai: I have not expressed any views.

Shri T. K. Chaudhuri: But fact stares us in the face and as another hon. Member said a little while ago, hungry stomachs cry out a different tale.

The whole difficulty in the approach of the Government lies in the fact that it has failed to relate the problem of food production with the problem of agricultural reforms. The agricultural reforms which are being undertaken in the different States just now by the Congress Governments is, in my humble opinion, nothing but a hybrid form of feudal and capitalist ownership. I have no time to go into details and I will therefore quote one to whose views, I think, the Government will show some deference. It is a patent fact, that in spite of these land reforms the tillers of the soil have no incentive today to produce what would be sufficient to fill their and our empty stomachs. The small holdings, the uneconomic holdings persist in the country. I am quoting Mr. T. N. Singh, a distinguished Member of the Congress Party in his note of dissent to the Grow More Food Enquiry Committee. He asks whether it is possible, assuming that small holdings persist, to increase the production with a view not only to meet the demands of the people and even overtaking them within the next five years. What he says, in short, is this that the land reforms which have been effected in the different States, all the Grow More Food Campaign and other incentives which have been provided by the Government, the publicity drive, the fertiliser drive, the distribution of fertilisers, *takavi* loans and all these things only serve the interests of the rich farmer but so far as the common tiller of the soil is concerned, the Government has nothing to offer. Mr. T. N. Singh, of course, in very cautious language has asked the Government to act as a revolutionary Government—not to fulfil this demand or that—and has suggested many other things, which, I fear, have not yet found acceptance with this Government.

Shri Kidwai: Things are being done.

Shri T. K. Chaudhuri: I feel that if the Government goes on tinkering with our basic food problem and the agricultural problem in the manner it has been doing for the last 5 or 6 years...

Shri Kidwai: Not months?

Shri T. K. Chaudhuri:......we will reach...

Shri Raghavachari (Penukonda): There is some disturbance and it is very difficult to follow the hon. Member.

Shri N. C. Chatterjee (Hooghly): The hon. Minister is muttering interruptions.

Mr. Chairman: I am sorry, the complaint does not come from the hon. Member who is speaking but others are advocating for him. The interruptions are made and they are replied to in good spirit. If the interruptions were such as would not allow the hon. Member to proceed with his speech, I myself would have interfered.

Shri N. C. Chatterjee: We expect that from you, Sir. There should be a limit to this indulgence.

Shri T. K. Chaudhuri: Anyway I feel that the way the Government is tinkering with the basic food problems and basic agricultural problems in this vast agricultural land of ours will in no time—and sooner than Government would wish it—push the country to the threshold of a total revolution, a three-fold revolution which brooks no delay—a revolution, economic, technological and sociological—in the rural economy of the country. I am afraid the Government has nothing to offer to meet the crying needs of the hour even half way or to stem or check the onrush of that revolution.

Shri Kidwai: I will be with you.

Dr. Ram Subhag Singh (Shahabad South): I rise to place before the House and the Government certain suggestions with regard to food and agriculture which have drained over double the amount of this entire annual budget during the short span of the past six years. The chief factors which account for this big draining are: Firstly, the low productivity of our cattle and farms; secondly, the price uncertainty of agricultural commodities; thirdly, the non-availability of adequate agricultural credit; fourthly, the ineffective attack of the Government on the existing agricultural ills, such as the tenancy system, fragmentation of fields and primitive method of farming; fifthly, bargaining by officials in making available to the cultivator the governmental facilities such as canal and tube-well waters, the fertiliser, etc.; and sixthly, lack of co-ordination among various Government machineries which have been set up for agricultural improvements.

Shri Kidwai: I hope you will realise that they are States' functions.

Dr. Ram Subhag Singh: Most of the time the Central Government invites State Ministers for consultation, and formulating policies.

Shri Kidwai: They resent it.

Dr. Ram Subhag Singh: Therefore, I want complete co-ordination. I would like to discuss the last point first. The Five Year Plan against the framework of which this Budget has been prepared has given top priority to agriculture. For achieving that end it is necessary that there should be complete co-ordination among the various activities of the Central and State Governments. I am glad that our hon. Food Minister is doing splendid work. He deserves due thanks for this and I sincerely thank him. But could it be denied that but for the lack of co-ordination and co-operation from various machineries that have been set up he could have done much better and gone further ahead.

The other day I heard from my hon. friend Chowdhury Ranbir Singh that thousands of cattle are dying and lying in semi-starvation condition in Hissar concentration camp. The hon. Agriculture Minister was heard saying that they could have rendered a little help had they been informed. I say this simply to point out that there is lack of cohesion between the Central and State agricultural activities. Somebody is in charge of irrigation and another is in charge of soil conservation and land utilisation, a third person is in charge of forests, a fourth is in charge of cattle and co-operatives. These result in heavy administrative burden and overlapping of field workers. The poor Indian peasants cannot sustain such a huge overcrowding of officials most of whom always look for selling their favours and gaining something for themselves. I, therefore, demand that there should be complete co-ordination between the various State and Central Agricultural activities, and a strong solid, and responsive Department of Agriculture be brought into being so that even a card which comes from a peasant is properly attended to. The pity is that poor peasants send registered letters but they are not even acknowledged. Our Finance Minister is now going to raise even the registration fee with a plea that it will not hurt the poor. I think he is mistaken.

My second point concerns the bargaining of officials in making available to cultivators the governmental facilities. I have already pointed out to the hon. Minister here and to other persons concerned the difficulties which the peasants of my constituency and district are undergoing in getting canal water. So, I do not propose to dwell on that fact here and now. Fertilizer difficulty is another example. Everybody knows that fertiliser is being produced in plenty in Bihar. But peasants over there are hardly getting any adequate advantage out of that material.

Shri Kidwai: Why?

Dr. Ram Subhag Singh: Because of the maladministration of the machinery that has been set up.

Shri Kidwai: Do you say that the Bihar Government is maladministering?

Dr. Ram Subhag Singh: All concerned, even the Central Government.

Shri Kidwai: The Bihar Government is distributing...

Dr. Ram Subhag Singh: I quite admire the zeal with which the Japanese method of paddy cultivation is being propagated by the hon. Dr. Deshmukh. This Japanese method of paddy cultivation, as my hon. friend Shri Nityanand Kanungo said, requires plenty of manure, fertiliser and water. But ironically enough all these things are openly denied to the agriculturists. If Government is really sincere about propagating this Japanese method, it should be sincere enough to make available to the agriculturists all the existing facilities such as canal water and tubewell water, fertiliser and other facilities. There is not a single place in Bihar where tubewell water is properly given or canal water is properly given, and the responsibility for this lies on both the Central and the State Governments. (*Shri Kidwai*: No.) I say yes, because tubewell irrigation is our responsibility, and the whole Budget has been prepared in the light of the Five Year Plan, and according to the Centre's direction, the States are raising the water rates and other charges. That is why all these contradictions arise. I do not think there is any way out for the Central Government to escape its responsibility.

The bargaining which most of the officials indulge in should be put an end to, and unless and until their bloody hands are sufficiently cleaned and corrupt offices are properly broomed, there is no way out to propagate this new Japanese method. I do appreciate it, and I am all in favour of propagating it, and I wish Godspeed to this new technique. But I would urge upon the Minister and those who are concerned that they should check corruption which is rampant throughout the country.

Coming to my third point about the apologetic attack on existing agricultural ills, I should like to refer to the latest recommendations made by the Planning Commission in regard to land policy. I felt that the Planning Commission was swayed by the fear of losing agricultural production, and because of this the planners have recommended much in favour of the big landed-barons. I am afraid that before the proposed land census as envisaged in the Plan is taken, the big landowners would sell off all their surplus land and invest them in urban property and industry which the Planning Commission has unfortunately left untouched. Thus, there would be no land for redistribution among the landless agriculturists after the completion of the proposed census of land.

The substantial ownership of land will, in my opinion, retard production and increase corruption. The Planning Commission has given much importance to gift of land, but I think that so much importance should not be given to it in a planned and controlled economy. If you do no mean such an economy, you may go on indulging in what you like.

Coming to uneconomic and unconsolidated holdings, I am glad that the Planning Commission has recommended that each State should have a programme of its own for consolidating the holdings and fixing a minimum below which further sub-division should not be made. I would like this programme to be carried out effectively and efficiently, and not with much burden on the peasants, because generally in carrying out any programme unnecessary burdens and charges are put on the peasants. There should be the minimum expenditure chargeable from the peasants.

As regards the primitive methods of farming, I should say that this problem is correlated with several other factors, such as the land policy, the tenancy system, adequate credit facilities and consolidation of holdings. All these facilities are available in plenty to our agricultural farms, but then most of them—not all—do not produce results. The other day we saw some very nice farms here near Delhi. But that is not true in all cases, especially in case of the farm that lies in my area. These farms should set a better example before the peasants of the neighbouring villages, so that they too might adopt these methods and improve their primitive methods of farming.

Regarding the non-availability of adequate agricultural credit, I think that it is the greatest hindrance in the way of our agricultural improvement. What little facilities exist in the form of *taccavi* loans and credit through co-operatives are very discouraging. I have often found that farmers are made to stay for about five or six days at the district headquarters simply because they express their inability to please some of the officials who distribute the loans, whereas others who gratify them with at least 5 per cent. of the value of the loans are enabled to get their loans

very quickly and go home. This should be checked.

The other day we heard that the co-operatives get credit from the Reserve Bank at 1½ per cent., but they charge from the cultivators as much as 6 per cent. to 25 per cent. Much emphasis has been laid in each chapter of the Five Year Plan on forming co-operatives which are becoming a Shylock-like organization in charging interests. This high rate of interest should be checked and the farmers should not be burdened with such Shylock-like artificial organizations. It would be better if small rural banks were opened in the countryside wherefrom the framers may take some loans and wherein they may deposit their little savings with ease.

Then I come to the price uncertainty of agricultural commodities In determining the prices of agricultural commodities, Government does not take into consideration all the factors which count, whereas in determining the prices of non-agricultural commodities like jute, cotton or sugarcane, Government takes practically each and every factor into consideration. This anomaly should be discontinued. Only then we would be able to give an incentive to agriculturists and non-agriculturists alike for producing more. Some sort of parity should also be introduced in determining prices of agricultural and nonagricultural commodities. This would give incentive to both for producing more. I would also like the Central Government to pay to the Indian agriculturists what it is paying to foreign agriculturists. Because of this denial, all the incentive is being killed.

As regards the milk yield of Indian cattle, I should say that it is so low that we cannot compare it with the yield of a foreign cow. All the required facilities are available to dairy farms run by Government, and yet most of them, for instance the Jubbulpur Dairy Farm, have collapsed and some of the rest, for instance the Dumraon Dairy Farm, etc., are not even self-supporting and are fast counting their days. Therefore, I would like pasture land and grazing fields to be provided in each village, so that the people may take advantage and keep their cattle in good health and thereby get a better yield. Then, we should also provide facilities for marketing the agriculturists' produce.

What is true about the cattle is true of our farms also. A Japanese family can very nicely live on a four or five acre farm, whereas even a fifteen acre farm would not enable an Indian agricultural family to live well. This is because the Government officials deny all facilities and kill the incentive. We should give something concrete to the peasants. Nowadays, prices are falling rapidly and there should not be any enhancement in the rent or water rate. If possible, Government should reduce the rent and water rate and give some help to the agriculturists.

सरदार अकरपुरी (गुरदासपुर) : मैं यह समझता हूं कि हिन्दुस्तान लंबी गुलामी की वजह से बहुत कमज़ोर हो गया है। इस कमज़ोरी को जल्दसे जल्द दूर करना बहुत मुश्किल है। हम लोगों ने जो तमाम मुसीबतों के बाद आजादी हासिल की तो फिर यह ख्याल आया कि जिन लीडरों ने आज़ादी हासिल की है उन्हीं हाथों में सरकार आई है तो हम छलांगें लगा कर कूदेंगे और बहुत जल्दी उठ जायेंगे लेकिन ऐसा कहां हुआ असल बात यह है कि मुल्क को देखने से साबित होता है कि जिस तरह सरकार हर इन्तज़ाम को पूरे तरीके से कर के मुल्क को उठाना चाहती है उसी तरह उसमें ऐसी ऐसी बीमारियां लगी हैं जो उस में रुकावटें पैदा कर रही हैं। हम देखते हैं कि सरकार ने जो पंच साला प्लान बनाया और अपना फर्ज़ अदा किया है लोगों के सामने एक टोस चीज़ रक्खी है उस के बाद जनता और सरकार की मुश्तर्का ज़िम्मेदारी आ जाती है कि पूरे सहयोग के साथ काम कर के उस को कामयाब बनाये और मुल्क को ऊपर उठायें।

सरदार लाल सिंह जी ने और माननीय डाक्टर मुकर्जी ने भी अपनी तकरीर में कहा था कि कम्यूनिटी प्रोजेक्ट के मुताल्लिक कोई काम नहीं हो रहा है। मैं समझता हूं कि मेरी तहसील बटाला में कम्यूनिटी प्रोजेक्ट का काम शुरू हुआ तो वहां हमारी गवर्नमेंट ने सिवा गवर्नमेन्ट के मुलाज़िमीन की तन्ख़ाहों के एक पैसा भी आम खर्चे के लिये नहीं दिया। लेकिन लोगों में इतना उत्साह है, इतनी लगन है कि इस तहसील के एक हिस्से में दो लाख

[सरदार अकरपुरी]

रुपये से ज्यादा का काम हो गया है। और जब लोगों को जा कर समझाया जाता है कि यह काम तुम्हारे फायदे के लिये है तो कोई वजह नहीं नज़र आती कि ईमानदारी से कहा जाये तो लोग साथ न दें। मैं तो अर्ज़ करना चाहता हूं कि यह जो हमारे लीडर साहबान कम्यूनिटी प्रोजेक्ट के प्रोग्राम के मुताल्लिक इतने शाकी है कि कुछ काम नहीं हो रहा है, वह अपनी ज़िम्मेदारी को यहां भी और बाहर भी पूरा नहीं कर रहे हैं। जिस तरह अन्दर मुखालिफ़त करते हैं उसी तरह बाहर भी मुखालिफत करते हैं। कम्युनिस्टों के मुताल्लिक तो मैं कुछ कहना नहीं चाहता उन की मुखालिफ़त इस लिये नहीं होती किसी काम के मुताल्लिक कि ऐसे करो या ऐसे न करो। उन को तो अपने प्रोग्राम को चलाना है। हमारे यहां हमें तकलीफ़ देते थे। बरसात में सैलाब का पानी आता था और जनता को नुकसान होता था, फ़सल बरबाद हो जाती थो। तो यह लोग गलों में ढोल डाल कर लोगों से कहते थे कि वहां काम करने मत जाओ सरकार पैसा खर्च करे और वह कहते थे कि तुम क्यों जाते हो। लेकिन उन के कहने के बावजूद भी जब मौके पर दो हजार आदमी इकट्ठे हो गये तो भी प्रोपेगैन्डा करने से न रुके। गुरुदासपुर में एक बांध बन रहा है दरिया रावी पर। उस में ७०, ८० गांवों को फ़ायदा पहुंचेगा, आठ हज़ार आदमियों ने १५ तारीख से काम शुरु किया और उस के बाद लगातार छः सात हज़ार आदमी रोज़ाना काम करने के लिये आते हैं। इस काम के पूरे होने पर हज़ारों एकड़ ज़मीन ऐसी निकलेगी जिस में बड़ी कसरत से धान होगा। तो मेरे कहने का मलतब यह है कि यह जो प्रोग्राम सरकार ने हमारे सामने रक्खा है उस के लिये हमें अपनी अपनी कान्स्टिटुएन्सी में जा कर अपने एम० एल० ऐज़ को साथ ले कर लोगों में प्रचार करना चाहिये और लोगों को इस काम के लिये उत्साह देना चाहिये। लेकिन यह जल्दी होने वाली बात इस लिये नहीं है कि जो मुल्क की ८६, ८७ फ़ीसदी आबादी देहातों में रहती है उस के लिये अंगरेज़ों ने कोई ख्याल नहीं किया और उन लोगों के लड़ाई झगड़े इतने हैं कि वह सारे वक्त मुकदमेबाज़ी में ही लगे रहते हैं। यह भी फ़सल को पैदा करने के रास्ते में हावी होता है। आज सरकार ने फाइव इअर प्लैन के ज़रिये जो काम किया है वह ८५ फ़ी सदी आबादी को ऊपर उठाने का काम है। अगर हम दो तीन साल तक इसे कामयाबी से चला लें तो कोई वजह नहीं है कि हम इतना अनाज क्यों न पैदा कर लेगें। न सिर्फ़ यही बल्कि हम दूसरे मुल्कों को देने के लायक भी हो सकेंगे। लेकिन इस के बावजूद भी मैं कुछ सुझाव पेश करना चाहता हूं। मैं समझता हूं कि मिनिस्टर साहब उस की तरफ़ तवज्जह देंगे।

एक सुझाव तो यह है कि ज़रायत के लिये आप ने लोन दिये हैं, ट्रैक्टर्स के लिये ट्यूब वेल के लिये और ऐसी ही दूसरी चीज़ों के लिये लोन जो दिये हैं उस को दे कर अपना फ़र्ज़ तो आप ने अदा कर दिया लेकिन उन की जो तकसीम होती है वह अच्छी नहीं है। मैं समझता हूं कि अच्छा यह था कि जिन जिन इलाक़ों में कहत पड़ता है चारे और अनाज का उन इलाकों को वह तकावी और लोन्स ज्यादा दिये जाते। मेरा ज़िला गुरुदासपुर है, गुरुदासपुर ज़िले में एक साल में एक इंच ज़मीन नहीं रह जायेगी जहां पानी नहीं जायगा। वहां पानी बहुत है, लेकिन साथ ही ऐसे इलाके पड़े हुए हैं जैसे कि राजस्थान है, हिसार का ज़िला ऐसा है जहां हर साल सैकड़ों जानवर चारा न होने की वजह से मर जाते हैं। तो जहां अकाल पड़ रहा है उन इलाकों में आप को ज्यादा तवज्जह

देनी चाहिये । अगर पहले नहीं दी गई तो अब देनी चाहिए ।

इस के अलावा एक और बात भी है जो कि बहुत बड़े नुक्स की है । जिन लोगों की पहुंच है वह हर जगह से तकावी ले जाते हैं । ट्रैक्टर्स भी ले जाते हैं, ट्यूब वेल को भी ले जाते हैं, बैलों को भी ले जाते हैं रिक्लेमेशन आफ़ लैंड की तकावी भी लेते हैं, एक आदमी सब तरह की तकावी ले जाता है और बाज़ लोग ऐसे हैं जिन को कुछ नहीं मिलता । मिसाल के तौर पर मैं बतलाना चाहता हूं कि ज़िला नैनीताल में मेरा एक छोटा सा फ़ार्म है, वहां एक छोटी तहसील खटेमा है जो नेनीताल से ८७ मील पर है । उस तहसील के एक आदमी को भी आज तक लोन नहीं दिया गया, ट्यूब वेल नहीं दिया गया, ट्रैक्टर नहीं दिया गया । जब जा कर पूछा गया कि उन को लोन क्यों नहीं मिला तो उन्होंने कहा कि आप ने कोई दरख्वास्त ही नहीं दी । उस तहसील में अफ़सर बहुत मुश्किलसे पहुंचते हैं, और अगर कोई दरख्वास्त देने के लिये जाये तो दस, पंद्रह, बीस रुपया नैनीताल जाने में खर्च करे । तो मैं यह अर्ज़ करूंगा कि यह जो तकसीम का तरीका है उस के अच्छे न होने की वजह से भी काफ़ी नुक्सान होता है ।

तीसरी मेरी अर्ज़ यह है कि जो ज़मीन की तकसीम हो रही है उस के छोटे छोटे खित्ते बनाना हमारी ग्रो मोर फूड स्कीम के रास्ते में बड़ी भारी रुकावट होगी । मैं देखता हूं कि गांवों में जिन के पास पांच पांच सात सात एकड़ ज़मीन होती है वह अपना भी पेट नहीं पाल सकता और वह दो चार महीने के बाद मांगने के लिये चल पड़ता है । अगर छोटे छोटे खित्ते बना दिये गये तो उन खित्तों से कोई भी साल भर के लिये अनाज नहीं पा सकेगा । इस के अलावा एक चीज़ और हो रही है कि जिन के पास ज़मीन नहीं है उन को पहले जमीन दी जाय । मेरी तजवीज़ यह है कि जिन की गुज़र ज़रायत पर होती हैं उन को, लैंडलेस लेबरर्स को ज़मीन जरूर दी जानी चाहिये । लेकिन जिन के पास एक एकड़ या दो एकड़, चार एकड़ पहले से है और उन के ऐक बैल के लिय भी काफ़ी नहीं है, पहले उन को एक हल की खेती पूरी कर देनी चाहिये क्योंकि वह ज़मीन को छोड़ कर कहीं जा नहीं सकते । दो तीन एकड़ ज़मीन ले कर ही बैठे रहते हैं । जिन के पास ज़मीन नहीं है वह तो कहीं जा सकते हैं, यहां से उठ कर वहां चले गये । लेकिन जिन के पास एक एकड़ जमीन भी है वह न तो कहीं जा सकते हैं और न कुछ और कर सकते हैं । इसलिये इन छोटे छोटे खित्तों का बनाना ठीक नहीं है । आप कोआपरेटिव फ़ार्मिंग की तरफ़ कदम बढ़ा रहे हैं, यह अच्छा है, लेकिन इन छोटे छोटे खितों को बन्द करना चाहिये ।

एक बात अनाज पैदा करने के सीड के बारे में है । पंजाब में तो सीड की कोई तकलीफ़ नहीं है । काफ़ी मिलता है । ज़रायत महकमे वाले सीड देते हैं, जो पैसा देता है वह जा कर वहां से सीड ला सकता है । लेकिन यू० पी० में एक अजीब ही तरीका है । वहां सीड मिलता है लोन पर । एक आदमी सौ मन सीड ले जाय तो चार महीने बाद १२५ मन देना पड़ता है । फ़र्ज़ कीजिये कि धान नहीं हुआ तो वह क्या करे ? वह कहता है धान नहीं हुआ, नहर में पानी नहीं था, ट्यूब वेल नहीं था, बरसात नहीं थी धान कैसे होता । तो अगर कोई लोन लिया हुआ सीड नहीं लौटा सकता तो उस को रुपये की शक्ल में हरजाना देना होता है, और वह कीमत रुपये पर १८ आने के हिसाब से ली जाती है । तो इस तरह से उनको सौ मन के लिए सौ मन ही और देना होता है । तो मैं अर्ज़ करता हूं कि इसका इन्तज़ाम होना चाहिए ।

[सरदार अकरपुरी]

सीड अच्छा नहीं मिलता । आपने सुपरवाइज़ार मुकर्रर किय हुए हैं सीड देने के लिये और सीड वसूल करने के लिये । जब काश्तकार सीड वापस लाते हैं तो उनसे कहा जाता है कि इसमें काले दाने हैं, इसमें मिट्टी है हम इसको नहीं लेंगे । वह कहता है कि मेरे पास यही है ; मैं आपसे बीज ले गया था । जो आपने सीड दिया वहीं मैं ने बोया था । वह कहते हैं यह नहीं लेंगे । वह उनकी मुट्ठी में बीस पचीस रुपये देता है और वह सीड स्टोर में दाखिल कर दिया जाता है । अगले साल वही सीड दिया जाता है । तो वह बीज कैसे अच्छा हो सकता है । जो कि पहले ही खराब है ।

सारी यू० पी० में ट्रेक्टर से खेती होती है और ऐग्रीकल्चर का काम होता है । अलाहिदा अलाहिदा मैनीफ़ैक्चर के ट्रेक्टर मंगाये गये हैं । उनके पार्ट नहीं मिलते बम्बई और कलकत्ता को लिखना पड़ता है और वहां से कहा जाता है कि केबिल किया है कुछ वक्त में आ जायेंगे । अगर किसी के पास आठ बैल हों और उनमें से दो बीमार हो जांय तो वह कम से कम ६ या चार बैलों से तो काम ले सकता है । लेकिन अगर एक ही ट्रेक्टर है और वह बीमार हो जाता है तो कोई नहीं पूछता और फसल गुजर जाती है ।

मैं और ज्यादा नहीं कहना चाहता क्योंकि और दोस्त को ज़रायत के मुताल्लिक कहना है । मेरा तो यही कहना है कि पिछले साल से ज़रायत में काफ़ी तरक्की हुई है और अगर इसी तरह चलते रहे तो हम बहुत जल्द अपने पावों पर खड़े हो सकेंगे । लेकिन मैं इतना जरूर कहना चाहता हूं कि जितनी कागज़ी कारंवाई यहां से होती है और जितना पैसा दिया जाता है उतना स्टेटों में नहीं होता और जितना काम स्टेटों में होता है उतना डिस्ट्रिक्ट्स में नहीं होता । उनका काम तो दुकानदारी करने का है, सीड देना है और खाद देना है । वह यह नहीं देखते कि क्या बीमारी है और उसका क्या इलाज है । मैं अर्ज़ करूंगा कि मशिनरी को तेज़ करना होगा । हर काम मशीनरी को तेज़ करने से ही होता है । जो स्टाफ़ आपने रखा हुआ है उनको कहिये कि ज़रा तेज चलें तो काम अच्छी तरह चलता जायगा ।

5 P.M.

Shri Banerjee (Midnapore-Jhargram): I am having an opportunity of speaking for the first time in this House and I would like to place before you some points. I do not know whether those points will be palatable to the Treasury Benches or not, but I feel I must place them before you. Of course food is the foremost problem. It is above party politics. There is no gainsaying that. But the only point I wish to urge is that unless and until the economic standard of life in India is improved, actually the food question cannot be solved.

What I submit is that there are many fallow lands in West Bengal, which are lying fallow simply because there is no arrangement for irrigation. Vast acres of land are lying fallow and the cultivators, the tillers of the soil are repeatedly asking for irrigation arrangements, but they are getting nothing. If there is any small arrangement for irrigation and if some legislative imposition is made that the tillers of the soil could get those lands, of course at a very low rent, I think it will be of some help towards production in that Province.

Secondly, in the Finance Minister's speech I find he has said that there was a surplus storage of food in India and that it has improved much. When I read the speech I was really struck, particularly in view of the woes and miseries of the community in certain parts of Bengal. As a result of the imposition of the levy system in West Bengal, arbitrarily I should say, some part of the production which they had in the soil is taken away by Government. The result is that while the cultivators depended entirely upon the production for meeting all their expenditure, their household expenditure,

medical treatment, food and clothing, if after such hard labour some of their produce is taken away from them by the imposition of a levy, that means bringing woes and misery to them. And that has been brought about in some parts of that Province to which I draw the attention of the Food Minister, though it is a provincial matter. I would also draw the attention of the Food Minister to the Sunderban areas where, I believe, my hon. friend has made a conducted tour in 1952 and 1953. (*An Hon. Member*: Well conducted). Well conducted, I should say. I believe, if I am not wrong, that some officials had taken him to the places where they chose they should take him.

Shri Kidwai: That is true.

Shri Banerjee: But the real conditions and demands of the people were not made known to him.

Shri Kidwai: They were demonstrated by some Communists there.

Shri Banerjee: I ask the hon. Minister the reason why there was this famine last year, in 1952-53, in some parts of the Sunderban areas and why in some parts of West Bengal, particularly in the Jhargram-Midnapore constituency, there is scarcity of food. The reason is palpable, as I have gone through. The salt water from the sea enters into the land and that has made the lands fallow for years after years. Neither the zamindars nor the Government pay any attention to it; though representations after representations were made, but no heed was paid to the matter. I should say that this Sunderban area supplies the whole of Calcutta with food. I think my hon. friend will agree with me.

Shri Kidwai: Yes.

Shri Banerjee: If that be so, I believe this famine can be removed if some steps are taken. For instance the dykes may be repaired and embankments may be put there.

It is within my knowledge that last year the peasants and cultivators, the tillers of soil, sold their lands at a nominal price to the neighbours or to the rich. If some legislation be imposed there so that they might get the lands by paying some amounts, as was done last year in certain portions of Bengal, they would get back those lands and I think some of the problems would be solved.

Another matter I wish to bring to your notice is this. If there is ample storage of food, then why is there any scarcity of food? Why are the people not in a position to buy the necessary food?

Shri Kidwai: Purchasing power.

Shri Banerjee: Exactly. Because they have lost the purchasing capacity. I want to suggest, regard being had to the purchasing capacity of these peasants, that at least the prices may be levelled accordingly.

Shri Kidwai: It has been.

Shri Banerjee: Though it is not enormously high, it has not been levelled to that extent so as to come within the reach of the purchasing capacity of the people. I should say that the Japanese system of cultivating rice is no doubt good but my apprehension is about the way in which it will work. Will the manure and other things reach actually the tillers of the soil in time or that they will remain confined to Government Reports only.

The Minister of Agriculture (Dr. P. S. Deshmukh): It will reach the cultivator. You can see it.

Shri Banerjee: But my apprehension is, will the manure required for cultivating food reach the tiller of the soil in time? I have experience of the "Grow More Food" campaign. In mofussil towns and villages, the manure used to reach the cultivators after the cultivation Season was over. The result was production was meagre. I say this from my practical experience. You kindly take note of it Some remedy should be found out.

Dr. P. S. Deshmukh: It will not happen again.

Shri Banerjee: I would like to say one thing about the control over foodstuffs before I finish. We want progressive decontrol because it brings corruption amongst the people, it brings money to certain people like black marketeers and some people on the top. The Food Minister says the conditions are improving very well. Let there be progressive decontrol wherever it is possible

श्री ऐच० ऐल० अग्रवाल (जिला जालौन व जिला इटावा—पश्चिम व जिला झांसी—उत्तर) : सभापति महोदय, मैं खाद्य पदार्थों की अवस्था में जो तरक्क़ी हुई है उस के लिये अपने खाद्य मंत्री को बधाई देता हूं। आज हमारी जो हालत है वह कई पिछले वर्षों से कहीं अच्छी है। यहां जो बहस हुई है उस में दो तरह की बातें कही गई हैं एक तरफ से कहा जाता है कि हमारे मुल्क में अन्न की कोई कमी नहीं थी। दूसरी तरफ से कहा जाता है कि अन्न की कमी थी और आज भी बहुत

[श्री एच० एल० अग्रवाल]

ज्यादा है। उसे बढ़ा कर कहा जाता है। मैं समझता हूं कि सचाई इन दोनों के बीच में है। न तो यह सही है कि भारतवर्ष में अन्न की कमी नहीं थी। बर्मा के अलग हो जाने से, पाकिस्तान के होने से, हमारी आबादी के बढने से, और हमारे देहात के लोगों की परचेजिंग पावर बढने की वजह से, हमारे यहां अन्न की जरूर कमी हो गई थी। लेकिन वह कमी इतनी ज्यादा नहीं थी, जैसी कि बढा कर कही जाती है। अगर अन्न की कमी नहीं होती तो छः सात वर्ष से जो हमारे इम्पोर्टस हो रहे हैं और जिन से कि लाखों टन गल्ला हमारे मुल्क में हर साल आ रहा है और जिस के लिये हमने १२ अरब रुपये के क़रिब विदेशों में भेजे, वह गल्ला हमें कहीं न कहीं दिखाई जरूर देता। उतने गल्ले की बचत नहीं है, इसलिये साबित होता है कि कमी तो जरूर थी। लेकिन जो बढा कर बतलायी जाती है, उतनी कमी नहीं थी, मैं मानता हूं कि उतनी कमी नहीं थी। आज भी कहा जाता है कि हमारी अन्न की व्यवस्था सुधरी नहीं है, हमारे खाद्य पदार्थों की व्यवस्था अच्छी नहीं है। मैं समझता हूं कि वह काफी अच्छी है। आज जो हमारे पास अन्न का स्टाक है उसे देखें तो हमें पता चलेगा कि हमारे पास काफी अन्न है। हमारे स्टाक की पोजीशन इस वक्त ऐसी है और अगर हम सन् १९५१-५२ के स्टाक का मुक़ाबला करेंगे तो हमें पता चलेगा कि जहां १९५१ के शुरू में हमारे पास १३ लाख ९ हजार टन गल्ला था वहां इस वक्त १९ लाख ११ हजार टन गल्ला है। स्टाक की पोजीशन को देखते हुए यह नहीं कहा जा सकता कि गल्ले की हालत इस वक्त पार साल से ज्यादा अच्छी नहीं है या पिछले कई सालों से अच्छी नहीं है। जितना स्टाक इस वक्त हमारे पास है, पिछले कई सालों में उतना स्टाक नहीं था।

हमें यह भी देखने में आया है कि सरकारी दूकानों से जो गल्ला लोग खरीदते थे उस की अगर मिकदार देखी जाय तो वह भी इस साल दूसरे सालों से कम है। यह कहा जा सकता है कि लोगों की परचेजिंग पावर कम हो गयी थी, इसलिये लोगों ने गल्ला सरकारी दूकानों से कम लिया। लेकिन यह बात मेरी समझ में नहीं आती। जहां दूसरी चीज़ों के लिये यह कहा जा सकता है कि उनके रेट में फ़र्क आने से, क़ीमत के बढने और घटने से, उन की मांग कम और ज्यादा हो जाती है, मैं समझता हूं कि गल्ले के बारे में यह बात कहना सही नहीं है। गल्ले के बारे में अगर तेज़ी हो जायगी तो भी गल्ले की मांग में बहुत कम फर्क पड़ेगा और अगर मन्दी हो जायगी तो भी इसकी मांग ज्यादा नहीं हो सकती। गल्ला एक ऐसी चीज है जिस पर हर एक की जिन्दगी निर्भर है। अगर ग़ल्ला न मिले तो जैसे बंगाल में लोग मर गये थे यहां के लोगों में भी यह बात होती कि बहुत से लोग मर जाते। लेकिन मेरा ख्याल है कि ग़ल्ले की तेजी और मन्दी से उस की मांग में कोई फर्क नहीं पड़ता। ग़ल्ले की मांग क़रीब बराबर रहती है, चाहे कुछ तेजी हो जाय या कुछ सस्ता हो जाय। इसलिये परचेज़िंग पावर कम होने की वजह नहीं है, बल्कि वजह यह है कि हमारे हिन्दुस्तान में पार साल फसल अच्छी हुई, ग़ल्ला ज्यादा पैदा हुआ। इसलिये लोगों को उसकी कम जरूरत थी और इसी लिये लोगों ने सरकारी दूकानों से कम खरीदा। बाज़ार में सरकारी दूकानों से कम भाव पर ग़ल्ला मिलता था। इसलिये उन्होंने सरकारी दूकानों से ग़ल्ला न खरीद कर दूसरी दूकानों से खरीदा। इसलिये इसका भी ख्याल करते हुए कि सरकारी दूकानों से लोगों ने ग़ल्ला कम खरीदा, इस से भी यह साबित होता है कि हमारी फ़ूड पोज़ीशन जो पहले थी उस से आज कहीं अच्छी है।

इसी तरह से जो प्रोडक्शन के बारे में यह कहा जाता है कि हमारा प्रोडक्शन कम है, मैं इस बात को नहीं मानता। जैसे कि, सभापतिजी, आप ने फरमाया कि यहां के स्टेटिस्टिक्स ग़लत हैं, वह मैं भी मानता हूं। जो आंकड़े दिये जाते हैं उन में बहुत सी ग़लतियां हैं और उन को सही मान कर उन पर कोई नीति बनाना गलती की बात है। सच बात तो यह है कि करोड़हा लोग ग़ल्ला पैदा करते हैं। उन करोड़हा लोगों में स्टेटिस्टिक्स लेने का कोई रिवाज हमारे यहां ऐसा नहीं है कि सही आंकड़ों को हम पा सकें। इसलिये वह बात गलत है। मैं यह भी मानता हूं कि यह जो कहा जाता है कि इतने दिनों की कोशिश से ग़ल्ले की पैदावार नहीं बढी है यह भी बात गलत है। ग़ल्ले की पैदावार बराबर बढी है। ग्रो मोर फ़ूड इनक्वायरी कमेटी की रिपोर्ट में बतलाया गया है कि स्टेट्स ने जो पैदावार की बढती बतलाई थी उतनी तो नहीं हुई, लेकिन इस में कोई शक नहीं कि सन् १९४९–५० व १९५०–५१ में जो टारगेट रखा था वह २७ लाख टन का था, उस में से १९.११ लाख टन स्टेट्स के कहने के मुताबिक पैदावार बढी। लेकिन उस को भी घटा कर कमेटी ने १४ लाख टन बतलाया है। तो कम से कम दो साल में १४ लाख टन की पैदावार बढी। इसी तरह से सन् १९५१–५२ में ८.८ लाख टन की पैदावार बढी और यह अन्दाज किया जाता है कि सन् १९५२–५३ में १२ लाख टन की पैदावार बढ जायगी। मैं यह अर्ज करना चाहता हूं कि हमारे मुल्क में ग़ल्ले की पैदावार काफी बढ रही है और मेरा विश्वास है कि अगर यह कोशिश जारी रही तो हमारी पैदावार और भी बढ जायगी।

यहां पर मैं थोड़ा सा इटावा के पाइलाट प्राजेक्ट के बारे में जिक्र कर दूं। क्योंकि मैं वहां का रहने वाला हूं, इसलिये मैं वहां का थोड़ा सा ज़िक्र कर देना चाहता हूं।

इटावा का प्राजेक्ट बतौर मिसाल के इस्तेमाल किया जा सकेगा। मैं और दूसरी चीजों को न कह करके अपने चार, पांच साल के तजुर्बे से यह बतलाना चाहता हूं कि वहां पर गेंहू की पैदावार किस तरह से बढी। सन् ४८-४९ में यह पायलेट प्राजेक्ट शुरु किया गया और गेहूं के बारे में प्रयोग करके देखा गया और इस नये प्रबन्ध की वजह से जो देशी बीज से एक एकड़ में दस मन पैदा कर रहे थे उसकी जगह पर एक साल के अन्दर १६ मन पैदा हुआ, केवल ८०० एकड़ भूमि पर हमने यह तजुर्बा किया और इस तरह से ४८०० मन गल्ला हमें ज्यादा मिला। सन् १९४९ और ५० में यही प्रयोग जारी रहा और बहुत ज्यादा तरक्की हुई, वहां की मामूली पैदावार जो कि नहरों के पानी से होती थी वह हिसाब लगाने से मालूम हुआ कि दस मन चार सेर फी एकड़ भूमि में पैदा होती थी, वहां सिर्फ़ नया बीज देने की वजह से तेरह मन तेरह सेर फी एकड़ के हिसाब से पैदा हुआ, और जब सनई की खाद मिलायी गयी तो १६ मन फ़ी एकड़ पैदा हुआ। १२०० एकड़ में हमने यह नया प्रयोग किया और इसके फ़लस्वरूप ४८२७ मन ग़ल्ला ज्यादा पैदा हुआ, दूसरे खेतों में हमने सनई की खाद दी जिसका नतीजा यह निकला कि जहां एक एकड़ में दस मन चार सेर होता था वहां सोलह मन पैदा हुआ, यानी बढोतरी पांच मन छत्तीस सेर फी एकड़ हुई, यह प्रयोग हमने १६० एकड़ जमीन में किया हमने निरन्तर तरक्की की, सन् ५१-५२ में १३ मन मामूली तौर से पैदा होता था, उसके स्थान पर २६ मन बीस सेर तक पैदा हुआ यानी. १४ मन बीस सेर की ज्यादा उपज हुई। इसलिये मैं अंत में आपसे

[श्री एच० एच० अग्रवाल]

यही निवेदन करूंगा कि इटावा में जिस तरह से पायलेट प्राजेक्ट के मुताबिक काम किया गया, और यह प्रयोग सौ गांवों में किया गया, अगर कम्यूनिटी प्राजेक्टस् जो हम चला रहे हैं, उन सब जगहों पर यह प्रयोग किया जाय तो मुझे इस में कोई शक नहीं है कि हमारी पैदावार पहले की अपेक्षा बहुत हद तक बढ़ जायेगी ।

मैं केवल इतना कहना चाहता था कि जब इस तरह से हमारी फ़ूड पोजीशन अच्छी होती चली जा रही है तो यह उचित और आवश्यक है कि हम जो कंट्रोलस आज लगाये हुए हैं उनको ढीला करें और मैं अपने मिनिस्टर साहब को इसके लिए बधाई देता हूं कि उन्होंने पार साल कंट्रोलों में कुछ कमी की, लेकिन फ़िर भी मैं अर्ज करूंगा कि इन कंट्रोल्स से हमारे देश का बड़ा नुक़सान हो रहा है और हमारे लोगों का मारेल गिर रहा है और करप्शन और ब्लैक मार्केटिंग फ़ैली हुई है और इन चीज़ों से हमारे देश के अन्दर जो विषाक्त वायुमंडल पैदा होता है, वह ऐसा नहीं है जिसमें देश आगे तरक्की कर सके इसलिये मैं चाहूंगा कि अब वक्त आ गया है जब उनको काफ़ी ढीला किया जाय बल्कि उनको बिल्कुल खत्म किया जाय, लेकिन अगर बिल्कूल खत्म करना संम्भव न हो तो कम से कम यह तो अवश्य हो जाय कि राशन और प्रोक्योरमेंट पर से कंट्रोल खत्म हो जाय । भले ही मूवमेंटस् और होर्डिंग वग़ैरह पर थोड़ा सा कंट्रोल रहने दिया जाय और थोड़ा एहतियात बर्त कर अगर काम किया जाये तो मेरा विश्वास है कि हम सफलतापूर्वक कंट्रोल हटा सकेंगे और हमारा देश तरक्की करेगा । मैं चाहता हूं कि हमारी सरकार इन सुझावों पर विचार करे और शीघ्र से शीघ्र कंट्रोलों को खत्म करे ।

Shri Sankarapandian (Sankaranayinarkovil): In this country ever since the real democracy came into being with the transfer of power, we have been suffering from food shortage, on account of famine, flood and other natural calamities and consequently we have been incurring a heavy expenditure on foodgrain imports. Even now, we propose to import foodgrains worth Rs. 154 crores. Under these circumstances, it is but natural and necessary that our Government should give and has given the topmost priority to agriculture and irrigation. Prosperous agriculture is the main base on which our further economic development can be built. Because of the food shortage, Government has been compelled to introduce controls which brought with them black-marketing and corruption. Apart from this, people have to undergo a lot of difficulties as a result of the controls. I congratulate the hon. Minister of Food and Agriculture for having relaxed food controls from the middle of 1952 onwards and given relief to the people. Decontrol is in operation in the Madras State for the last one year. Contrary to the expectations of the critics, the price of rice has fallen appreciably in the Madras State. But for decontrol, the prices would have soared up sky-high on account of failure of monsoon and famine conditions in the South.

The Indian Council of Agricultural Research has made a significant contribution towards increasing the productivity of the small units and checking the various crop diseases to which generally crops fall a victim. But, I fail to understand why the usual grant of 65·69 lakhs is reduced to 25·14 lakhs this year. Increased production of food and other raw materials is vital for our national development. When it is the fashion of the day to apply more and more scientific and mechanised methods for improving and increasing the yield, I do not understand why this grant has been drastically reduced.

I have often heard it said that our statistics are very poor so far as our agricultural economics is concerned. But, I can at the same time assert that whatever statistics are available in this country are much more reliable and comprehensive than those of other countries, looking particularly at the size of the country and the literacy standard of our farmers on whom mostly depends the success of the work of our statistical bureau. I wish to congratulate the Food Minis-

try through you, Sir, for having undertaken such a herculean task.

The Finance Minister in his Budget speech said that the food position this year is much easier than the previous year and that the stock position showed a marked improvement. I shall not pretend to hide the feelings of a number of hon. Members from the south at this rosy picture of the food position of our country. Food shortage and scarcity is mainly responsible for the large scale emigration from the villages of Tinnevelly, Ramnad and Madura districts. The Chief Minister of Madras, in a Press Conference on the 19th of February in Madras, said,

"You do not expect the entire population to be kept on gruel."

This is his reaction towards opening more gruel centres in the Madras State. The hon. Minister for Revenue in Madras was not exaggerating when he said,

"I saw walking corpses in the Koilpatti Taluk of Tinnevelly district."

In the southern districts of the Madras State, people are not in a position even to get enough water to drink. This is illustrated in the Madras dailies which reported that a woman, while drawing water from a well to fill only a pot, for hours together got tired and fell dead on account of sunstroke. Large amounts of chemical fertilizer are lying idle on account of famine and failure of monsoon in the South. Prices of cattle are coming down like anything in the drought affected areas. The food position may be better in the north, but it is certainly precarious in the South.

For the last few months, the Food Ministry is busy in advocating and popularizing the Japanese method of cultivation. While welcoming this enthusiasm and effort, I do not see much difference between this Japanese method of cultivation and the South Indian method of rice cultivation

Then, I would like to say something about commercial crops. Recently, the tendency has been to be self-sufficient in all agricultural crops. While this is a good ideal, I think we must concentrate on the production of commercial crops and try to exchange the surplus of such crops with the agricultural products produced in other countries. It is my considered opinion that we must produce commercial crops more efficiently, and barter them with the surplus foodgrains of other countries. In this respect the Government should try to regulate the prices of the agricultural products in such a manner as to encourage and promote their production and specialization. I think the hon. Minister for Food and Agriculture has successfully tackled the food problem and reduced the import to a great extent, that is to say 38·6 lakh tons, and I request him to listen to the cry of the distressed people of the South, in Madras State, and make them feel that they can get timely help from the Centre.

श्री बी० मिश्र (गया उत्तर) : सभापतिजी, मेरे ख्याल में भोजन की समस्या से इस देश में खेती की समस्या ज्यादा महत्वपूर्ण है। इस लिये कि खेती की हालत जब तक नहीं सुधरेगी, भोजन की समस्या हल नहीं की जा सकती। परन्तु जो कुछ भी कोशिश सरकार की तरफ से खेती को सुधारने के लिये हो रही है वह अच्छे ढंग से नहीं हो रही है। मैं ने जो कुछ भी जानकारी हासिल की है सरकारी कार्रवाईयों की, उस में मुझे लगातार यही पता चला है कि हर बात में वह कुछ वक्त के बाद फेल कर जाती है। यानी गलत साबित होती है। ग्रो मोर फूड स्कीम गलत साबित हो गई और और भी स्कीमें जो आई हैं वह गलत साबित हो गई हैं। उस का एक महत्वपूर्ण कारण यह है कि सरकार के जो अधिकारी हैं वह ठीक से काम नहीं करते हैं। मेरे ख्याल में कारण यह भी है कि सरकार किसी निश्चित नीति पर नहीं पहुंचती है और वह हर प्रकार के एक्स्पेरिमेंट करती है, और इसी में मुल्क की जान निकली जा रही है। जैसे एलोपैथी के इलाज में आज कल ऐसा होता है कि छः महीने तक बीमारी का पता ही नहीं चलता है। डाक्टर जांच करते रहते हैं और जब तक जांच खत्म होती है तब तक मरीज मर जाता है। ठीक यही हालत इस मुल्क की हर समस्या की हो रही है।

[श्री बी० मिश्र]

मैं एक किसान इलाके का रहने वाला हूं, खुद तो किसान नहीं हूं लेकिन किसानों की समस्याओं से परिचित हूं। मैं जानता हूं कि इस देश के किसान अकुशल नहीं हैं, वह खेती के काम में कुशल हैं, इस में मेरी ही राय ऐसी नहीं है, आज से कुछ वर्ष पहले बृटिश गवर्नमेन्ट ने एक कमिशन बनाया था रायल ऐग्रीकल्चरल कमिशन। उस ने यह राय जाहिर की है कि हिन्दुस्तानी किसान बहुत कुशल हैं। दुनिया के किसी मुल्क के किसान से बहुत अधिक अकुशल नहीं हैं। उसे चाहिये पानी, उसे चाहिये पैसा और उसे चाहिये ज्ञान। इस के जरिये वह खेती कर सकता है। उस को कुछ बहुत ज्यादा ज्ञान देने की जरूरत नहीं है, उसे खेती करने का ज्ञान है, साधन की कमी है, उसे पूरा करना चाहिये ऐसी सिफारिश है, उस के बाद और भी लोग हैं जिन की यही राय है। हमारे देश में बातें अधिक होती हैं। जैसे अभी हम को जो पर्चे जापानी प्रणाली के सम्बन्ध में मिले हैं उन को मैंने पढ़ा। मुझे ऐसा लगा कि इस में कोई बात ऐसी नहीं है जिसे हिन्दुस्तान का किसान नहीं जानता और नहीं करता। फिर भी इस प्रणाली का नाम जापानी रक्खा गया है। खैर, इस से मुझे कोई एतराज नहीं। जापानी लिखिये या मुल्तानी लिखिये। इस से क्या बिगड़ता है, काम हो जाय तो ठीक है। परन्तु जितनी बातें लिखी गई है वह मेरा ख्याल है कि बहुत हद तक कामयाब नहीं होंगी। इसलिये कि पिछले अनुभव यही बतलाते हैं। हां, मैं जानता हूं कि इस के लिये बहुत से अफसर बहाल होगें। कुछ लोगों को नौकरियां मिलेंगी। लेक्चर देने का काम बहुत हो जायेगा। मगर वह खेती का काम कितना बढ़ा सकेंगें यह मैं अन्दाजा नहीं कर पा रहा हूं।

डा० पी० एस० देशमुख : कोई नये अफसर नहीं रक्खे जायेंगे।

श्री बी० मिश्र : बड़ी अच्छी बात है कुछ पैसा सरकार का बच जायेगा, इस में मुझे खुशी है कि नये अफसर नहीं रक्खे जायेंगे।

मैं जानता हूं कि मेरे इलाके में भी ग्रो मोर फूड की स्कीम के मातहत और बहुत सी स्कीमों के मातहत ऐसे कुयें बनाये गये हैं जो सौ या हजार वर्ष पहले से ही मौजूद थे।

श्री किदवई : पोताई तो नहीं हुई होगी।

श्री बी० मिश्र : ऊपर से मरम्मत कर दिये गये हैं। हैं वह पुराने ही, और उन को नयों में शुमार कर लिया गया है, और उस का पैसा बेकार खर्च हो गया। खजाने से पैसा चला गया, और कुंआ पहले से था ही। सिर्फ उस की तस्वीर बदल गई है। अगर इस तरह से ही पैसा खर्च होता रहा तो भोजन का सवाल कभी हल नहीं हो सकता।

दूसरी बात मुझे जो कहनी है वह यह है कि जो लोग आज खेती करते हैं वही ठीक से नहीं खा पाते। सब से बड़ी समस्या यह है कि जो धान बोता है वह चावल नहीं खा पाता है। इस समस्या का हल सरकार नहीं निकाल पाती है। मेरी समझ में नहीं आ रहा है कि यह समस्या कैसे हल हो पायेगी। इस वास्ते कि जो लोग खेती करने वालों में लिखे हुए हैं उनकी तादाद बहुत ज्यादा है, मगर खेती करते बहुत कम लोग हैं। फिर सबों का नाम खेती करने वालों में लिखा हुआ है। बिहार में बहुत किसान ऐसे हैं जो दस हजार बीघा तक जमीन रखते हैं। लेकिन खुद जरा भी खेती का काम नहीं करते हैं। हर असाढ़ के महीने में वह बटाइ ले जाते हैं। सौ रुपये मालगुजारी लेते हैं एक एकड़ पर और खेत दूसरों को दे देते हैं। आप समझ सकते हैं कि जिस को १०० रुपया एकड़ मालगुजारी देनी पड़ेगी उस को कितना फायदा मिलेगा और कितना वह पैदा कर सकेगा। इस तरह के

लोग पड़े हुए हैं जिन का नाम किसानों में लिखा हुआ है। जमींदारी खत्म हो गई, मगर अभी ऐसे जमीदार मौजुद हैं जो जमींदार के नाम से बदनाम तो नहीं हैं लेकिन उन का काम जमींदारों से ज्यादा बदनामी का है। बिहार सूबे के बहुत से जिले ऐसे हैं जहां किसानों की तादाद बहुत ज्यादा है जो बटाई का काम करते हैं। उनके पास खेत नहीं हैं लेकिन वह खेती करते हैं। वह हल रखते हैं, बैल रखते हैं, लेकिन खेत उन का नहीं है। वह इसी तरह बटाई पर खेती करते है और फसल कटने के बाद वह बेदखल हो जाते हैं : वह अपनी जिन्दगी इसी तरह बसर करते हैं। उन की समस्या बड़ी कठिन है। सरकार की तरफ से कहा गया बहुत बार और यहां भी बहुत से सदस्यों ने कहा है कि जमींदारी उठा दी गई, मगर जमींदारी उठा देने से किसानों का क्या हुआ इस पर किसी ने जोर नहीं दिया और न समझाया। जमींदारी उठने से एक बात हुई है कि जमीदारी का जो नाम था वह खत्म हो गया, लेकिन दूसरे तरह के जमींदार वहां मौजूद हैं। जितनी मालगुजारी वह किसान से लेते थे वही अब भी किसानों को बिहार में देनी पड़ रही है। इसलिये उन किसानों को कोई फायदा नहीं हुआ। उन के लिये तो अमले और अफ़सर उसी तरह मौजूद हैं और जुल्म भी उसी प्रकार जारी हैं जमींदारी उठ गई लेकिन किसानों को कोई लाभ नहीं हुआ, इस से लोगों में उत्साह नहीं आता है। फिर वह बटाईदार हैं जिनकी अपनी खेती नहीं है। उनके बाद उनका नम्बर आता है जो हल जोतने का काम करते हैं। ये लोग साल में ६ महीने भी ठीक से काम नहीं पाते हैं। आप किसी जगह जा कर देख लीजिये। ये मुसहर और चमार जाति के लोग हैं और यह हल जोतने का काम करते हैं। उनकी जो मजदूरी होती है वह अन्न के रूप में दी जाती है। जिस रोज वह कमाते हैं उस रोज तो खाते हैं और जिस रोज काम नहीं रहा उस रोज नहीं खाते हैं। साल में ६ महीने इन को काम नहीं मिलता। ताज्जुब यही है कि वह जिन्दा कैसे रहते हैं। उनकी तरफ लोग ख्याल नहीं करते लेकिन दर असल खेती का काम वही करते हैं। तो यह दो तीन सवाल हैं जिन पर आपको विचार करना है। एक तो यह कि खेती का काम ठीक से क्यों नहीं होता। दूसरे यह है कि जो लोग खेती करते हैं उनको मुनासिब मजदूरी मिलती है या नहीं और तीसरी बात यह है कि इसका सुधार कैसे होगा। एक बात तो निश्चित है जो लोग खेती का काम करते हैं उनको मुनासिब मजदूरी नहीं मिलती है। जो हल चलाता है उसे मुनासिब मजदूरी नहीं मिलती है। जो धान पैदा करता है उसे मुनासिब कीमत नही मिलती है और जब मुनासिब कीमत नहीं मिलती है तो उसकी दिलचस्पी नहीं रहती है। आप जानते हैं कि इस देश में खेती का काम वही करते हैं जिनको और कोई काम नहीं मिलता है। जो आदमी अपने को पढ़ा लिखा और समझदार समझता है वह खेती का काम नहीं करना चाहता। अगर कोई किसान का लड़का मैट्रिक पास हो जाता है तो वह खेती नहीं करना चाहता। वह कोई क्लर्की या कोई घूसखोरी की नौकरी चाहता है। तो इस मुल्क में खेती वह करते हैं जो बिल्कुल जाहिल और बेकार माने जाते हैं और जिनको मुल्क में और कोई रोजगार नहीं मिलता है। तो आप इन बातों पर विचार करके रास्ता निकालें अगर समझदार खेती के काम में लगेंगे तो खेती भी सुलझी हुई होगी। हां एक खतरा उस हालत में हो सकता है कि अगर समझदार लोग खेती में लग जायेंगे तो मुनासिब दाम मांगेंगे। यह खतरा सरकार को हो सकता है। मेरे ख्याल से यह भी डर है। पर समझदार लोगों को खेती में लगाना जरूरी है। इस समय खेती का सवाल सबसे टेढ़ा है। खेती की जवाबदेही उठाने के लिये कोई मिनि-

[श्री बी० मिश्र]

स्टर जल्दी तैयार नहीं होता है। मैं ने देखा है कि स्वराज्य आने के बाद जितने मिनिस्टर इस काम पर आये वह साल ६ महीने बाद चले गये और दूसरे कामों पर लग गये। वह खेती के काम पर नहीं रहे।

श्री किदवई : क्यों।

श्री बी० मिश्र : आप तो हैं मगर आपके बारे में भी खतरा सुना जा रहा है। आप देखिये हमारे राजेन्द्र बाबू ने खेती का जिम्मा लिया। वह तो राष्ट्रपति हो गये। उसके बाद आये जेराम दास दौलत राम। उन्होंने कुछ समय बाद इसको छोड़ कर दूसरा काम ले लिया। बाद में आये मुंशी जी। वह भी गवर्नर हो गये।

श्री किदवई : मैं नहीं हटने वाला हूं।

श्री बी० मिश्र : यह ऐसा सवाल है जिसे कोई ज्ञानवान जल्दी कबूल नहीं करता। मैं कहता हूं कि अगर आप खेती का सवाल ठीक से हल करेंगे तो ही खाद्य का सवाल हल होगा नहीं तो आप और हम भूखे रहेंगे। उसकी कोई और दवा नहीं है। इस सवाल को हल करने के लिये आप बड़े बड़े ऐक्सपर्टस से सलाह नहीं लीजिये, उनसे सलाह लिजिये जो कि सौ सौ बरस से खेती करते आ रहे हैं और नहीं तो जो लोग खेती के विषय में ज्यादा बातें करते हैं उनके हाथ में हल रखाइये तब मामला ठीक होगा। यह बातें कहने के बाद अध्यक्ष जी के प्रति मैं अपनी तरफ से कृतज्ञता प्रकाशित करता हूं कि उन्होंने मुझे इस सिलसिले में बोलने का मौका दिया।

Col. Zaidi (Hardoi Distt.—North-West *cum* Farrukhabad Distt.—East *cum* Shahjahanpur Distt.—South): In the last six years since our country attained freedom, I have learnt one thing more than anything else and it is this. It is easier to attain freedom than for a people to change their mental habits and patterns of thought. I find that we continue—we the people, the Members of Parliament, and the Members of Government—to work along old grooves. I listened with interest to the speech made by an hon. Member from Punjab, who is an expert agriculturist. Listening to him made me think that we still are working under the old feeling or idea that there are two classes in this country, the class of the rulers and the class of the ruled. There was a time when we felt we were helpless, we were subjects, we were slaves, and so there was nothing we could do. And all we could do then was to blame the Government, agitate, find fault with the rulers, and just sit back and do nothing, because we felt that there was nothing we could do. I listened with great interest to some of the questions asked by the hon. Member. These are some of the questions asked:

> "Why is our production per acre so low? Why do we not go in for dry farming? Why is our land denuded of grass? Why is the milk yield of cattle so low?"

And the following question was really priceless:

> "Why are potatoes selling so cheap in Amritsar this year?"

Government is responsible for everything, and the hon. Minister of Food and Agriculture, Shri Rafi Ahmed Kidwai must answer all these questions. He should even give an explanation as to why potatoes are selling cheap in Amritsar this year. But I would ask, why should we continue to be so servile as to look to the Government for everything. Why do we have this feeling of complete dependence on these exalted gentlemen? Why do we not try and get a move on ourselves? Go to the rural areas, organise the people there. After all, we are educated, and we claim rightly that we have been elected by the people. Our voters run into lakhs, not like many countries, where 10 to 15 thousand persons can return a Member to Parliament. Every one of us has been elected by lakhs and lakhs of people. How is it that we talk with such an air of despondency about everything, and only know how to blame the Government?

Just to change the taste in the mouth, I feel that though late it might be, I should talk about one or two fine examples of work done in the rural area in my own State of Uttar Pradesh. My ancestral home is in the Meerut division. There we have a gentleman by the name Shri Fateh Singh Rana, who is a member of the U.P. Legislative Assembly. Incidentally, I may say, he happens to be a Congressman, but I am not mentioning that to claim credit for the Congress Party, but anyhow, he is a member of the U.P. Assembly, and he is a worker for the rural community in his district. In the Meerut division, he has done most wonderful work. He has organised the people and canalised their energies. He has brought about a federation of the various co-operate unions in the Meerut district. He has been responsible for the construction of about 85 tubewells already. He has taken an agency for the federation which he has created, for various things which are required by the rural community, like diesel oil, iron, cement etc. He has also started cottage industries in the villages where the federation is working. He is also teaching the rural community, to embark on a policy of pursuing trade and industry. So, there is co-operative working, and pursuing of trade and industry and collectively attending to the hundred and one needs of the rural community.

He has been eminently successful and if you speak to him, he may also cite a few examples where he blames the Government, where the authorities have let him down and may criticise the Government for things like that. But he will also tell you what he has been doing, and people in the village will tell you what he has been doing for the rural areas.

Then another example that I may give is about the work done by another friend of ours, this time not a member of the U.P. Assembly but a Member of this House. I refrain from mentioning his name. People may easily guess. He has been doing a great deal of excellent work in the Busti and Gonda districts. He has been combining village co-operative societies into a Co-operative Development Union. I will read out from a pamphlet a few lines about the way he has tried to organise the rural community in the Busti and Gonda districts:

"The object of the co-operative development plan and of the pooling of different categories of village co-operative organisations has been to simplify the organisational machinery, to pool the resources, financial and otherwise, and to create a simplified machinery for undertaking further development programmes".

I may mention that this Union does not expect the Government to give any money by way of charity or by way of even grants. But naturally the Union can expect, and should expect, credit facilities from the Government, technical advice given by Government experts and things like that; but not the policy of complete, servile dependence on the Government. And this Union has undertaken to do in the next 2½ years the sinking of 100 tube wells, development of 4 cattle breeding centres, distribution of 35,000 maunds of pure and improved seed, establishment of 15 cottage industry centres, 4 sanitary workshops and a number of carpenter's workshops and so on and so forth. At this late hour of the evening I do not wish to bore the House with further details regarding the work of this Co-operative Union in the Busti district. But those who are interested may approach this hon. Member who has been busy thinking out these schemes and programmes and who now has the distinction of being a member of our Government.

Well I was saying that our pattern of thought had not changed. The biggest difficulty is that we are wedded to a spirit of individualism. We have not learnt to get together and work collectively. This is the outstanding weakness of my country and we cannot politically advance, especially as a democracy, unless we learn to work together. But this spirit of collective work we have yet to learn. And this is where I have a word to say to the Government. Well so far as the Food and Agriculture departments are concerned and so far as the 'grow more food' campaign is concerned, I would not stand here and lightly accuse the officers of neglect and incompetence and corruption and all the rest of it. I believe that we have got some very fine officers. They are as patriotic as most of us, or any of us, and I know and I believe that they to try their best to ensure progress in the country and to bring about self-sufficiency in food. But although they are a band of competent and patriotic men, the only thing which disappoints me is that they too have not changed their pattern of thought and their ways of conduct. We believe

[Col. Zaidi]

too much in the old bureaucratic pattern. There is not enough direct touch with the rural communities and more than anything else we may do a hundred and one things for the rural people, but just as we believe in Government not only for the people but also by the people, similarly in our villages and in our rural areas in the countryside, we should work not only for them but see that work is done by them. It is not enough to go and treat them as children and thrust greatness on them and thrust progress on them, in spite of themselves. Mobilise their latent enthusiasm and energy, make use of their resources, human and financial, do not give any grant or any help to people who do not organise themselves collectively and who are not prepared to do some work themselves. This is very important especially today when the hon. Finance Minister told us that a sum of 3 crores has been provided in the budget for small scale projects and village uplift. I know that rural uplift is primarily a thing to be attended to by the States; but the Centre has to guide and inspire and intervene and give a lead especially when 3 crores of rupees are going to be distributed amongst the States for rural uplift. Well be it the distribution of 3 crores or be it something which is, again, very near to the heart of the Finance Minister—that is, the scheme of small savings—we shall succeed much better if people feel interested in something which they can see growing and developing under their eyes. If I go to a village and say to the people, 'Buy some cash certificates. You must save a little money. It will be useful for you against the rainy day and it will also help the Government', it will fall flat. They will not understand it. But if I go to a village and say: "My brethren, come along, buy these cash certificates; if you collect Rs. 2,000, the *Sircar* will give Rs. 6,000 and with 8,000 we will do something in this village". I am sure that if you might have expected 100 rupees to be contributed by that village in the small savings drive, that very village will contribute perhaps a thousand and may be two thousand. So link up your contributions and your grants or generosity and solicitude for the welfare of the people with their own work and not only mobilise and make use of their energies and their resources but also let them work and let them make mistakes, if you like. Someone may say: 'They are inexperienced. They will make mistakes'. But how many blunders and how many colossal mistakes has the Government made? How many mistakes the biggest business houses in India make? We have to educate our people. We want to bring about the establishment of a living, real and dynamic democracy in this country, and no democracy can be built up when 70 or 80 per cent. of the people who live in the rural area are not fully awake and conscious and aware. And so we should not only work in co-operation with them and do things which they can see, but give them a chance to express their opinions and their approval or disapproval. The schemes and the various projects which you adopt for the rural area should be subject to the veto or approval of the community which you propose to serve. Perhaps they will foolishly approve of something which is bad and reject something which is good. But they will learn from experience. It is the willing and warm-hearted co-operation of the people of the rural area and their full participation with all their energy and enthusiasm and resources which alone will bring about a revolution in the countryside and it is that for which I appeal to the Government.

6 P.M.

श्री चिनारिया (महेन्द्रगढ़) : सभापति महोदय, मैं आपका बड़ा शुक्रगुजार हूं कि आपने मुझे इस मौके पर बोलने की इजाजत दी। मैं फ़ूड एन्ड एग्रीकल्चरल पालिसी का समर्थन करने के लिये खड़ा हुआ हूं और यह खुशी का विषय है कि हमारे फ़ूड मिनिस्टर साहब ने कंट्रोल्स को कुछ ढीला किया और मैं और भी अधिक खुश हूं अगर वह उनको बिल्कुल ख़त्म कर देगें और तोड़ देगें। मुझे आज खुशी हुई यह देखकर कि कुछ कांग्रेस मैन कंट्रोल्स के ख़िलाफ़ बोले लेकिन मैं कैसे कहूं कि यह कंट्रोल्स गांधीवाद के ख़िलाफ़ हैं जब कि ख़ुद गांधी जी के उत्तराधिकारी इसको चला रहे हैं। हक़ीक़त यह है कि जिस चीज़ ने मुल्क को सबसे ज्यादा नुक़सान पहुंचाया है वह चीज़ कंट्रोल है और उसके मुताल्लिक अभी मेरे दोस्त पंडित भार्गव और दूसरे कई लोग बोले मुझे उस सम्बन्ध में कुछ ज्यादा कहने

की जरूरत नहीं है. लेकिन चन्द एक बातें में आप की खिदमत में अर्ज कर देना जरूरी समझता हूं। मैं भी उस इलाक़े से आता हूं जहां अन्न की कमी रहती है, राशनिंग की जरूरत है और बाहर से अन्न लाने की जरूरत है, लेकिन फ़िर भी मैं कंट्रोल के पक्ष में नहीं हूं और उसके विरुद्ध हूं, मैं ही नहीं बल्कि हर किसान जो खेती करता है और जो छोटे ट्रेडर्स हैं वह इस कंट्रोल कें खिलाफ़ हैं और यह बड़े दुख: की और ताज्जुब की बात है कि जब इतनी बड़ी मेजारिटी ८५ फ़ी सदी लोग इसके खिलाफ़ हैं, तो भी उनकी आवाज़ की कोई सुनवाई नहीं होती और कंट्रोल्स क़ायम रक्खे जाते हैं और कंट्रोल के रहते जब आप किसानों का खेती बढ़ाने में सहयोग नहीं प्राप्त कर सकते तो मैं पूछना चाहता हूं कि आप इस शिक्षा में सेल्फ़ सफ़िशियन्ट कैसे हो सकते हैं। मैं ने देखा है कि कंट्रोल्ज की वजह से और उसके इम्प्लीमेंटेशन में खराबी होने के कारण किसान लोग बीस २ मील से अनाज लेने के लिये ऊंट तथा बैलगाड़ी लाते हैं और तीन २ दिन वहां पर ठहर कर वापिस खाली चले जाते हैं और सिवाय इसके कि ब्लेक मार्केट से ख़रीद कर गुजारा करें और कोई चारा उनके पास नहीं रह जाता है, ६, ६ दफ़ा महीने में आयें तो इस कंट्रोल के क्या मानी रह जाते है ? मैं नहीं समझता कि ऐसी सरकार जो महात्मा गांधी को आदर्श मान कर चलना चाहती है वह किसानों के हित का क्यों ध्यान नहीं करती है, आज किसानों को अधिक अनाज पैदा करने के लिए क्यों नहीं प्रोत्साहित किया जाता है, उनको उनकी लागत के मुताबिक दाम मिलने चाहिए। आप देखते हैं कि अभी आपके यहां जूट, काटन और शुगर के प्रोडेक्शन में बढ़ोतरी हुई तो क्या कारण है कि फ़ूडग्रेन्स का प्रोडक्शन न बढ़े, लेकिन यह जरूरी है कि उसको उचित दाम मिलें, जबतक उसकी उसकी पैदावार की पूरी क़ीमत नहीं मिलती तब तक वह कैसे अनाज की पैदावार बढ़ाने में उत्साह दिखायेगा। इस के अलावा मैं यहां पर यह भी कह देना चाहता हूं कि सरकार की एग्रीकलचरल नीति उल्टी चली है और अफसोस की बात यह है कि बीमारी कहीं पर है और इलाज किसी और जगह का हो रहा है, फ़ोड़ा किसी दूसरी जगह पर निकला हुआ है और नस्तर दूसरी जगह दिया जा रहा है, सूई खोई गई अंधेरे घर में और ढूंढते है बाहर गली के लैम्प पोस्ट के नीचे तो भला बतलाइये कि सूई इनको कैसे मिल सकती है आप उन स्थानों पर जहां कि वर्षा कम होती है और जहां, आये दिन नित्य अकाल पड़ते रहते हैं, वहां के लिये तो कोई कम्यूनिटी प्राजेक्ट नहीं करते हैं, लेकिन ऐसे स्थानों पर जहां कि खूब पानी बरसता है वहां आप यह प्राजेक्टस चालू करते हैं ताकि वहां और अधिक पैदावार बढ़े, लेकिन आपको उनका कोई ख्याल नहीं कि वह कहां से खायेंगे जिनके यहां कोई अनाज नहीं पैदा हुआ, उनके पास कोई कमाई नहीं, कोई पैसा नहीं, तो अब बतलाइये कि मान लिया जाय कि आप उन स्थानों पर की पैदावार काफी बढ़ा भी सके जहां पानी पहले से अधिक है और अन्न बाहर से आपको न मंगवाना पड़े, लेकिन आप वहां के इलाक़े वालों को क्या खिलायेंगे जहां कि कुछ पैदा नहीं हुआ है और जहां कि अकाल पड़ा है, क्या आपने कभी इसको भी सोचा कि बिलफ़र्ज आपने अनाज बढ़ा भी लिया तो आप उन अकाल पीड़ितों के पास समय पर कैसे अनाज पहुंचा सकेंगे ? इतने फ़ेमिन कमीशन बैठते हैं, लेकिन क्या आज तक किसी ने भी यह बताया कि क़हत किन तरीक़ों से दूर हो सकते हैं, मैं चाहता हूं कि सरकार इन बातों के हल के बारे में सोचे। मैं फाइव ईयर प्लान को कामयाब देखना चाहता हूं और मैं चाहता हूं कि सरकार की कृषि नीति कामयाब हो और यह मेरी दिली तमन्ना है कि हम जल्द से जल्द बाहर के देशों से अनाज मंगवाना बन्द कर दें,

[श्री चिनारिया]

लेकिन मैं कहना चाहता हूं कि जिस तरह से आज कार्य हो रहा है, उससे हम जो सेल्फ सफिशियेन्सी हासिल करना चाहते हैं वह नहीं कर पायेंगे। मैं अपने मिनिस्टर साहब को जो उन्होंने बजट में कृषि और फूड को आर्थिक सहायता दिलवाई है, उसके लिए मैं उनको बधाई देता हूं, लेकिन मुझे सन्देह है कि वह रक़म जो इस मद में मंजूर हुई है वह ठीक प्रकार से खर्च भी की जायगी या नहीं? जहां तक मेरा ताल्लुक है मैं दिल से इस मक़सद की कामयाबी चाहता हूं और दिन रात मैं उसके लिए परिश्रम करने को तैयार हूं, मैं ने इस मसले पर वर्षों सोचा है और मैं तो इसी नतीजे पर पहुंचा हूं कि यह जो आपकी मौजूदा पालिसी है, इसमें जब तक चेंज नहीं होगा तब तक आप अपने मक़सद में कामयाब नहीं हो सकते। मैं तो अपनी भारत सरकार की हालत ठीक एक मोर के समान पाता हूं, जिसके सर पर शानदार कल्गी खूबसूरत गर्दन और रंगबिरंगे सुन्दर पर हैं लेकिन पैर कमजोर हैं, जब पैरों की तरफ हम देखते हैं तो रोना आता है, इस गवर्नमेंट के पैर नहीं हैं और पैर क्यों नहीं है, उसका कारण मैं आपको बतलाना चाहता हूं। देश में क्रान्ति आई और फलस्वरूप अंग्रेज़ भारत से चले गये लेकिन क्रान्ति को उससे और आगे बढ़ने की जरूरत थी और यह जरूरी था कि अंग्रेज जो अपने पीछे ब्यूरोक्रेटिक ढांचा और निकम्मी शिक्षा प्रणाली छोड़ गये थे उसमें हम क्रान्ति लाते और असलियत यह है कि जब तक हम उसमें क्रान्ति नहीं लायेंगे तब तक मुल्क के अन्दर हम सफलता प्राप्त नहीं कर सकते। मैं अपने ट्रेजरी बैंचेज को चेतावनी देना चाहता हूं कि वह समय की गति को पहचानें और इस भुलावे में न बैठे रहें कि यहां इस दिशा में क्रान्ति आवेगी ही नहीं, क्रान्ति तो आयेगी और जरूर आयेगी, लेकिन फर्क यह होगा कि पहले जो लोग क्रान्ति लाये थे, वह अपने ढंग पर न लाए तो कोई दूसरे लोग उसको लायेंगे और अगर हम क्रान्ति को शीघ्र यहां नहीं लाते तो मैं यह कहूंगा कि वही होने वाला है जैसे कहा जाता है कि "राज्य करेगा खालसा आकी रहे न कोई"। इसलिये मैं फिर भी कहता हूं कि अभी भी वक्त है कि हम सब लोग मिलकर इस पंच साला प्लान को कामयाब बनाने की कोशिश करें और यह कामयाब तभी हो सकता है जब हम उस ढांचे को उसकी आज की मनोवृत्ति को बिल्कुल आमूल चूल से परिवर्तित न कर दें।

फ़ूड पालिसी के बारे में अब मैं चन्द एक लफ्ज़ कहना चाहता हूं। मैं तो समझता हूं कि न फूड मिनिस्टर की जरूरत है और न कंट्रोल की, केवल कृषि मंत्री काफ़ी है और वही सारा काम चला सकता है, इतना ही नहीं बल्कि जितना रुपया आज हम फूड सबसिडी, और सम्बन्धित सरकारी कर्मचारियों और ग्रो मोर प्रोग्राम पर खर्च कर रहे हैं, अगर वही रुपया हम किसानों को देते तो मैं आपसे कहता हूं कि आज से पांच वर्ष पहले ही हम गल्ले के मामले में सेल्फ सफिशियेन्ट हो गये होते। ग्रो मोर फूड स्कीम सरकार द्वारा जिस तरह चलायी जा रही है, वह सही तरीका नहीं है और मंत्री महोदय ने भी उसको किसी हद तक तस्लीम किया है और मुझे तो इसमें तनिक भी सन्देह नहीं है कि अगर सरकार ने मौजूदा अपनी पालिसी में तबदीली नहीं की तो तीस साल में भी हम अपने उद्देश्य तक पहुंचने में असमर्थ रहेंगे। यह बड़े संतोष की बात है कि मैं मंत्री महोदय और इंडियन कौंसिल आफ़ एग्रीकलचरल रिसर्च आरगनाइजेशन को अपना प्वाइंट मनवा सका हूं और उन्होंने किसी हद तक मेरे सुझाव को मान लिया है लेकिन यह अभी देखना बाक़ी है कि दरिया वह इस हद तक मान लिया

गया है कि उस पर ठीक काम किया जायगा। फाइव ईयर प्लान फूड के मुताल्लिक पहली चीज नहीं है, सन् ४३ से यह कार्य चल रहा है और आज़ादी के आने के बाद उसको ठीक ढंग पर चालू किया और हमने हर स्टेट के लिए टार्जेट मुक़र्रर किया और जो उस सम्बन्ध में हमने आंकड़े निकाले मैं नहीं कह सकता कि वह सही हैं या गलत हैं, लेकिन उसके मुताबिक़ ४१ करोड़ १७ लाख टन उपज इस देश की समझी गयी और २७ लाख टन अनाज बाहर से आता था, वही कमी समझी गयी।

अब हम कैसे समझें कि वह सही है या गलत है कि जो हम बाहर से मंगाते हैं वही कमी है। आज इतने बरस हो गये, १९४६–४७ से ले कर आज भी हम २९ लाख टन मंगवा रहे हैं। मैं तो कहूंगा कि जब तक कंट्रोल रहेंगे तब तक हम मालूम नहीं कर सकेंगे कि कमी है या नहीं।

अब दूसरी बात यह लीजिये कि हम ने इन्टेन्सिव कल्टिवेशन को खेती की उन्नति का आधार रक्खा। इन्टेन्सिव कल्टिवेशन लफ्ज़ तो बहुत सुन्दर मालूम होता है। इस के माने यह हैं कि हम अधिक से अधिक अन्न उपजायें। लेकिन किस चीज़ से उपजायें। सब से पहली चीज़ तो पानी है, पानी इस देश के अन्दर नहीं है। इतनी कमी है कि करीब चालिस फी सदी देश बिल्कुल खुश्क है और ८५ फी सदी देश के अन्दर नहर और ट्यूब वेल से आबपाशी नहीं की जा सकती। समय नहीं है, घंटी बज रही है नहीं तो मैं आंकड़ों से साबित करता कि किस तरह से हम सदियों की कोशिशों से सिर्फ चार फीसदी यानी ८११ मिलियन एकड़ मेंसे कुल तीन या चार लाख एकड़ जमीन में पानी दे सके हैं। अगर बीस अरब रुपया पच्चीस साल में खर्च कर के हम ज्यादा से ज्यादा इतनी ही जमीन में पानी पहुंचा सकते हैं, ८११ एकड़ में से सिर्फ छः, सात या आठ करोड़ एकड़ में पानी दे सकते हैं और कुल जमीन के दसवें हिस्से पर ही इन्टेन्सिव कल्टिवेशन के आधार पर अगर हम खेती कर सकें और नव्वे फीसदी जमीन को छोड़ देते हैं तो हम कैसे अन्न की पूर्ति कर सकते हैं? मुझे तो इसी में आश्चर्य होता है कि आप यह बात क्यों नहीं सोचते कि नव्वे फीसदी को छोड़ कर दस फीसदी में आप इतनी पैदावार कर सकते हैं, और उस से हम गन्ना भी लेंगे, हम जूट भी लेंगे, हम काटन भी लेंगे। अगर हम इस नव्वे फीसदी जमीन को जो कि अनाज पैदा करने वाली जमीन है, अपनी रिसर्चेज, अपनी पब्लिसिटी और अपनी एजुकेशन में छोड़ दें तो मैं नहीं समझता कि हम किसी भी तरह से कभी भी सेल्फ सफिशिएन्ट हो पायेंगे। आप की तमाम की तमाम योजनाओं के और तमाम की तमाम ग्रो मोर फूड स्कीम के फेल होने का यही कारण है कि दस फी सदी पर कंसेन्ट्रेट कर के ९० फी सदी को छोड़ दिया गया। जहां बीमारी थी, जो कहत के घर थे, जो प्राब्लेम एरियाज़ थीं, उन का ख्याल नहीं किया गया है। उन के लिये न बीज है, उन के लिये न आप के पास सही औज़ार हैं, न आप उन को ज्ञान देते हैं, जब कोई चीज़ ही उन के पास नहीं तो वह अनाज की पैदावार कैसे बढ़ा सकते हैं; जिन को बढ़ाना था उन से तो आप बात ही नहीं करते। आप कहते हैं कि देश में कोआपरेशन नहीं है, कैसे करें कोआपरेशन? मैं अपनी बाबत कहता हूं जो कि सब से ज्यादा इन्टेरेस्टेड खेती में था, जो खेती की उन्नति चाहता है, जो चाहता है कि किसान भूखा न रहे, वह कोआपरेट कर रहा है, आज से नहीं, तीस बरस से, और वह जयराम दास दौलत राम से मिला, मि० मुंशी से मिला पंडित जी से मिला, अपनी स्कीम रक्खी, सब जगह इस के लिये मारा मारा फिरा, लेकिन कुछ

[श्री चिनारिया]

नहीं हुआ। तो कोआपरेशन कैसे आये ? जो आदमी रात दिन आप को कोआपरेशन देना चाहता है, उस का आप कोआपरेशन नहीं ले सकते तो एक दूर बैठा हुआ किसान आप से कैसे कोआपरेट कर सकता है? कोआपरेशन लेना है तो सही रास्ते पर चाहिये। हम चाहते हैं कि आप की तमाम स्कीम कामयाब हों, हम चाहते हैं कि रात दिन एक कर दें देश के लिये। * जिस तरह से देश की आजादी के लिये देश के लाखों परवाने आप के पीछे मरे, उसी तरह से लाखों परवाने देश की उन्नति के लिये भी मरने को तैयार हैं। लेकिन आप सही तरीके अख्त्यार कीजिये। तभी यह चीज संभव होगी। अगर आप को मेरी बात कड़वी लगे तब भी मैं मजबूर हूं क्योंकि यह बात सही है, और मैं कहता हूं कि हम चाहते हैं कि कांग्रेस कामयाब हो, कांग्रेस की आइडियालोजी कामयाब हो, गांधी जी कामयाब हों, गांधीज्म कामयाब हो, तथा दुनिया में अमन और सही चीज कायम हो। लेकिन जब तक सही आइडियालोजी पर नहीं चला जा रहा है तो हम कैसे कामयाब हो सकते हैं ? मैं तारीफ करता हूं कि अपने कम्यूनिस्ट भाईयों की, भले ही वह हमारे खिलाफ हैं, लेकिन उन की जो प्लेन है, जो पालिसी है, फिलासफी है वह उस पर चलते तो हैं। हमारी कोई प्लेन नहीं, कोई पालिसी नहीं कोई फिलासफी नहीं। हम कहते हैं कि लिविंग स्टैन्डर्ड बढ़ाना है, इस देश में अगर लिविंग स्टैन्डर्ड को आप मैटीरियलिज्म पर चलाते हैं तो कम्यूनिज्म की पालिसी ही कामयाब हो सकती है। उस के मुक़ाबले में जो पालिसी कामयाब हुई है वह गांधीज्म की है। गांधीज्म ने आप को ताकत दी, इस मुल्क को ताकत दी, कांग्रेस को ताकत दी, तो मैं कहता हूं कि इस मुल्क को ही नहीं, वह दुनियां को पुरअमन कर सकती है, लेकिन जब उस को छोड़ कर चलें, उस चीज को न चलायें तो वह कैसे कामयाब हो सकती है। मैं तो यह कहता हूं कि मार्क्स को लेनिन और स्टैलिन मिल गये, लेकिन गांधी को लेनिन और स्टैलिन नहीं मिले। जब तक वह नहीं मिलेंगे तब तक गांधीज्म कामयाब नहीं होगा और जब तक वह कामयाब नहीं होगा तबतक हिन्दूस्तान क्या दुनिया में अमन नहीं होगा।

Shri Eswara Reddy: Food being the problem of the poor man, its policy should have been dealt with with the utmost care and consistency from the peoples' standpoint, but the Government policy is not so. Since it has come into power, its policy has been reckless, bungling and anti-people. Several crores of rupees are wasted every year on the so-called Grow More Food schemes which do not yield any fruitful results. Even the Grow More Food Enquiry Committee in its report reveals that out of the target of 27 lakhs of tons, only 14 lakhs have been realised. As regards your *vana mahotsavas*, they have already become a laughing stock and I will not deal with them further. As regards imports, you mainly depended upon monopolist profiteers of America and taking advantage of your subservience they have increased the prices to soaring heights and tightened their grip on India to such an extent that it is almost endangering our sovereignty.

Shri M. V. Krishnappa: Your Russian wheat is as costly as the American wheat.

Shri Eswara Reddy: But it is without strings.

An Hon. Member: It is undiluted.

Shri Eswara Reddy: This year, all the wheat exporting countries, led by America, inspite of their large surpluses are demanding 2·2 dollars per bushel, whereas the price in vogue is 1·8 dollars per bushel. I understand that the Transit Grain Company of America had supplied us rotten wheat fit only for cattle, mixed with good wheat, and had made a profit of 60 cents per bushel over and above the already huge profit that they got. This is American aid, to which the Government here pays tribute in glowing terms.

As regards procurement, your targets have never been reached. You have always shown a soft corner to the zamindars and big landlords. Although they possess huge stocks, you get only a negligible quantity from them, but you fleece the poor and middle peasantry of the last grain. This has made them hostile to controls. Your rationing also is not successful, because you ignore the majority of the rural population. Supplies have been rotten and the administration has been full of corruption, favouritism and bribery. Instead of removing these evils, and making controls useful to the people you launched on de-control, which is equal to saying that you openly disown the responsibility of feeding the people. Again, drawing conclusions that the food position is better on the basis of the offtake decreasing in the Government shops and accumulation of stocks, you stopped the subsidy. The House is already aware that famine is raging all over the country and millions of people are starving.

Shri Kidwai: Millions?

Shri Eswara Reddy: Yes. The Food Minister himself has said so on the floor of the House.

Shri Kidwai: That gives you an opportunity. Some people thrive on starvation.

Shri V. P. Nayar (Chirayinkil): As the Minister himself seems to be doing!

Shri Eswara Reddy: Though the need for food is immense, people are unable to buy it, because they have not got a pie. Their purchasing power has fallen enormously and added to this, they are unemployed. Under these circumstances, if the Government had any consideration for the people, it should have given more subsidy to the imported food-grains and brought down the prices of these food-grains to the level of the purchasing capacity of the people, so as to enable them to buy food and live at least on one meal a day. But the Food Ministry refused to sanction even that amount of Rs. 21 crores which was spent last year. This is the most unkindest cut of all.

In all your food policy one glaring fact comes to the forefront; either in controls or in decontrols you never thought that the responsibility of feeding the people is yours. It is rather worse in decontrols because here you completely disown that responsibility. All these somersaults in your policy have brought forth with them untold sufferings, miseries and hardships to the common folk. In order to get out of this rut, I demand of the Government a thorough and complete revision of their food policy

Shri Kidwai: What is your proposal?

Shri Eswara Reddy: If the aim and object of the Government is to save the people from hunger and starvation, procure all surplus from zamindars and big landlords, punish vigorously all top-ranking black-marketeers and hoarders, open relief shops on a large scale, restore subsidy, book all corrupt officials, provide labour for all the unemployed, attract public co-operation in all your schemes at all levels and thus take complete responsibility of feeding the people.

As regards imports, I would like to remind Government of a large socialist sector of the world extending its hands of friendship and co-operation and urge upon the Government to have trade pacts with these countries so as to ease our food position.

Shri Kidwai: Will the hon. Member help us in negotiating a trade pact.

Some Hon. Members: Why not?

Shri Eswara Reddy: That should be done on Governmental level. It is both consistent with our declared foreign policy and necessary in view of the present situation.

Coming as I do from Rayalaseema, I would like to bring to the notice of Government some of the prominent features of the serious food position there and try to impress upon the hon. Minister the necessity of starting some relief measures. This year too, the four districts of Rayalaseema (that is Gudappa, Kurnool, Anantapur and Chittoor) are greatly affected by famine. If you recollect that these areas had been in the clutches of famine since the last four or five years, you can easily imagine what an amount of suffering they had undergone and are still undergoing. In previous years at least they had some reserves and somehow they could get on with them. But this year they have nothing to fall back upon.

Shri Kidwai: That was also said last year.

Shri Eswara Reddy: No crops; no money; no employment and no support from the Government. People are already migrating.

Shri Kidwai: Where?

Shri Eswara Reddy: To Mysore, to Marmagoa, to Tungabhadra project side. Day before yesterday it was reported in a Telgu Daily that thirteen persons died of hunger in my district in a village by name Edigapalli of Rayachoti taluk.

Shri Kidwai: Which paper was it?

Shri Eswara Reddy: *Visala Andhra.*

Shri Kidwai: It must be a communist paper.

Some Hon. Members: Because it tells the truth?

Shri Eswara Reddy: The plight of agricultural labourers, handloom weavers and ex-toddy tappers is the worst. But what is the Madras Government doing? On plea of shortage of funds it has stopped issuing loans and has not started relief centres; on the other hand, it is practically closing all gruel centres. People are greatly perturbed at the attitude of the Government and are marching to taluq and district headquarters in thousands to represent their grievances and try to get them redressed. But the Government is not yielding. Recently in Jammalamadugu taluq 1,500 handloom workers marched on the taluq office for the revival of gruel centres. In Anantapur district thousands of sufferers went and sat down in the compounds of the taluq and district headquarter offices and never left the places till the officers came down and promised their help. When the people of Rayalaseema are being driven to such desparate position, what is the Centre doing. Of course the Ministers—including our Prime Minister—went on tours; committees toured and submitted their reports. But till now nothing substantial has been done, either to relieve the distress or to prevent such recurring famine conditions.

Shri Kidwai: It is good they have a representative like you.

Shri Eswara Reddy: The people of Rayalaseema are embittered by this attitude of the Government. They have seen all your crocodile tears; they have seen your attitude. They want immediate help and it is your duty to help them. Therefore, I urge upon the Government to immediately declare these Rayalaseema areas as famine areas and apply the famine code and rush some of your Central stocks to these areas.

Shri Kidwai: The stocks are there.

Shri Eswara Reddy: But they are not being supplied.

Shri Kidwai: They are being supplied.

Shri Eswara Reddy: Certainly not. Government should advance a loan of at least Rs. 10 crores to the Madras Government, so that it might start relief works in Rayalaseema as well as some affected areas in Tamilnad and Northern *Circars*. They are also affected. Lastly if Government wants to prevent the recurrence of such famines, it should immediately take up the construction of projects such as Tungabhadra High Level Channel, Gandikota and Siddeswaram. People there are greatly disappointed and embittered that neither of these projects is included in the Five Year Plan, though there has been agitation for some decades past. Unless and until these projects are taken in hand and water supplied to Gandikota from Krishna you can never expect peaceful and contented life in Rayalaseema. These projects will give employment immediately and later guarantee regular food production.

श्री एन० एल० जोशी (इन्दोर) : स्थानापन्न अध्यक्ष महोदय, में आपका बहुत आभारी हूं कि आप ने मुझे अपने विचार इस सभा भवन के समक्ष उपस्थित करने का अवसर दिया । अध्यक्ष महोदय, प्रथम वक्ताओं की बड़ी कठिनाई रही है कि उनको इस सभा भवन में बोलने का बहुत ही कम अवसर मिलता रहा है । उसके कई कारण भी हैं । वक्ताओं की संख्या तो बहुत अधिक है और समय बहुत कम । इसलियं आपकी यह कठिनाई रही है कि आप समय नहीं दे सकते । मैं ने अपना नाम कई बार दिया मगर मुझे अवसर नहीं मिला । दूसरे सभा भवन में अक्सर यह देखा जाता है कि जो माने हुए वक्ता हैं उनको पहले अवसर दे दिया

जाता है और जो प्रथम वक्ता के रूप में कुछ बोलने वाले होते हैं उनको यह समझकर कि-उनको कम अनुभव है आखिरी मौका दिया जाता है। इसलिये भी उनको बोलने का अवसर नहीं मिलता।

Mr. Chairman: There have been four or five maiden speeches today.

श्री एन० एल० जोशी : तो मैं इसमें बहुत ज्यादा नहीं पड़ूंगा और बहुत जल्दी इसको समाप्त कर दूंगा। तो मेरा निवेदन है कि जैसे रेलवे मंत्री जी ने फर्स्ट क्लास निकाल दिया है इसी तरह इस हाउस में जो वक्ताओं के जो दरजे हैं वह भी निकाल दिये जायं।

अब जहां तक आज के विषय का सम्बन्ध है, अर्थात् खाद्य और कृषि का सम्बन्ध है मेरा यह निवेदन है, अध्यक्ष महोदय, कि अब वह समय आ गया है कि शासन को पूरी तरह से विनियंत्रण की नीति को अपना लेना चाहिये। जो स्थिति आज देहातों में अनाज की है उस से यह स्पष्ट नज़र आता है कि अब कोई इस की जरूरत नहीं रह गयी है कि और अधिक समय तक इस कंट्रोल को आगे चलाया जाय। देखने में बहुधा यह आया है कि जब कि कंट्रोल बहुत हद तक लागू किया गया था, उस समय भी इस देश में अनाज की कोई कमी नहीं थी। अगर कमी थी तो इस बात की थी कि लोग किस तरह से अपने अनाज को बहार लावें। दूसरी बात यह थी कि जो क़ीमतें लोगों को मिला करती थी वह क़ीमतें बहुत कम थीं। और इस क़ीमत के कम होने से वह लोग जो ज्यादा क़ीमत से फायदा उठाना चाहते थे, वे ज्यादा क़ीमत लेने के प्रलोभन से उस अनाज को बाहर नहीं लाते थे। इस तरह से साधारणतया कृत्रिम रूप से एक कमी देश में व्यापक रूप से मालूम होती थी। लेकिन हम देखते हैं कि जैसे जैसे गये साल से विनियन्त्रण की नीति को शासन अपना रहा है उस से वह जो कुछ भी कमी महसूस होती थी वह कमी निकलती जा रही है और ऐसा मालूम होने लगा है कि अब किसी प्रकार की देश में कमी नहीं रह गयी है। अब यह मालूम होता है कि देश समृद्धि की ओर बढ़ रहा है। मेरा पूरा विश्वास है कि यदि शासन इस नियंत्रण की नीति को हटा लेगा तो बहुत शीघ्र ही देश में ऐसा वातावरण पैदा हो जायगा और फैल जायगा कि जो वातावरण हमें ऐसे समय में मिलता था जब कि हम महसूस करते थे कि देश में बहुत समृद्धि थी। अब भी समृद्धि की कमी नहीं है। तो मेरा ख्याल है कि शासन ने जिस नीति को अपनाया है उस को धीरे धीरे नहीं बल्कि तेज क़दम बढ़ा कर इस को पूरी तौर से अपनाए और बहुत जल्द विनियन्त्रण की नीति को अपना ले तो बहुत जल्द वह वातावरण देश में उत्पन्न हो जायगा।

अब मेरे मित्रों ने जो मेरे सामने हैं कई तरह के ऐतराज़ इस के सम्बन्ध में उठाये हैं। वह चाहते हैं कि यह शासन की, केन्द्र की, पूरी तरह जवाबदेही है कि वह पूरी तरह से लोगों को खिलाए और यह जो विनियन्त्रण की नीति को अपनाती है तो यह सोच कर कि किसी तरह से उसकी जिम्मेदारी कम हो जाय। परन्तु शासन का यह कोई मक़सद नहीं है। जहां तक मैं समझता हूं किसी तरह भी शासन का यह उद्देश्य नहीं है कि लोगों को भूका मारे। बल्कि उस की नीति यह है कि कोई भी आदमी देश में ऐसा न हो कि जो खाद्य के अभाव में भूकों मर जाय। उस का उद्देश्य यह है कि कोई भी देश में अन्नाभाव के कारण न मरे। किसी को अन्न मिले ऐसी स्थिति वह उत्पन्न कर दे और ऐसी स्थिति को उत्पन्न करने के लिये शासन ने इस नीति को अपनाया है, यह सोचना एक ग़लत तरीका है। क्योंकि शासन अपनी ज़िम्मेदारी को महसूस करता है इसलिये शासन विनियंत्रण [illegible]

[श्री एन० एल० जोशी]

दूसरी ऐतराज की बात यह कही जाती है कि जो सबसिडी दी जाती थी उस को कम क्यों कर दिया अगर लोगों की स्थिति को ठीक करना है, क्योंकि लोगों की जो खरीदने की, क्रय शक्ति, कम हो गयी है उस को सबसिडी दे कर और सहायता दे कर बढ़ाया जा सकता है सहायता दे कर उस सबसिडी को चालू करना चाहिये । अध्यक्ष महोदय, हमने गये साल इस पर पूरी बहस की और हम ने देखा कि इस सबसिडी की नीति के कारण किस तरह से रुपये का व्यर्थ खर्चा पिछले दिनों में हुआ है । यह देखा गया कि जब तक सबसिडी दी जाती रही हमारे सारे राज्य अधिक से अधिक सबसिडी लेने की कोशिश करते रहे, केन्द्रीय शासन से । कोई भी उन्होंने प्रयत्न नहीं किया और किया भी तो बहुत थोड़ा प्रयत्न किया इस बात का कि वह अधिक से अधिक अन्न अपने यहां से जितने भी काश्तकार हैं उन से इकट्ठा करें । बल्कि उन्होंने यह सोचा कि अगर कि हम अधिक से अधिक अन्न इकट्ठा करते हैं तो यह कहा जायगा कि हमारे यहां तो काफ़ी उत्पादन होता है, इसलिये आपने तो यह कहा कि हमारे यहां तो ज्यादा कमी है, हमको सबसिडी दी जाय । हमारे यहां तो इतनी कमी होने से इतने रुपये की जरूरत है । और हमने यह देखा कि जैसे ही केन्द्रीय शासन ने इस नीति को बदला, अपनी इस नीति में परिवर्तन किया, वैसे ही वह मांग जो राज्यों की तरफ से केन्द्र को आती थी, वह कम हो गयी और वह जो एक शोरगुल मचता दिखाई देता था वह शोरगुल बन्द हो गया । तो हमारे सामने प्रत्यक्ष उदाहरण है जिस उदाहरण से यह सिद्ध होता है कि जो नीति गये साल से शासन ने अपनाई वह कितनी हद तक कामयाब हुई ।

एक ऐतराज़ जो कुछ भी किया जाता है वह यह है कि केवल अमेरिका से ही क्यों अनाज मंगाया जाता है । क्यों नहीं और मुल्कों से मंगाया जाता, किसी दूसरे मुल्क से, रूस से, क्यों नहीं मंगाया जाता ? तो, अध्यक्ष महोदय, सवाल यह है कि इस शासन ने कभी भी किसी भी देश से अनाज मंगाने के सम्बन्ध में ऐतराज़ नहीं किया । उसकी तो एक सी ही नीति रही, उस में कोई भेद नहीं बरता कि इस देश से अनाज मंगावें या उस देश से अनाज मंगावें और इस से नहीं मंगावेंगे, उस से नहीं मंगावेंगे, उस की तो यह नीति है कि जो भी देश उस को आज अनाज देने को तैयार है उस से लेता रहा है । अब भी देखिये कि चीन से जितना भी चावल यह देश मंगा सकता है या ले सकता है उस ने लिया । चीन ने कहा कि हम इतना चावल भारत को देने को तैयार हैं तो उस ने उस चावल को मंगवाया और मंगवा रहा है । इसी तरह से कोई भी देश जो चाहता है कि वह अपना भारत को भेजे और इस देश को अगर सस्ते मूल्य पर, किसी दूसरे देश की अपेक्षा कम मूल्य पर मिलता है तो भारत जरूर उस को क़बूल करेगा । तो यह कोई भेद की नीति कभी भी इस शासन ने नहीं अपनाई । तो यह सारे के सारे जो ऐतराज़ हैं बिल्कुल फ़िज़ूल हैं ।

एक बड़ा ऐतराज़ जो अभी सामने की बेंचेज़ से उठाया गया वह यह उठाया गया कि लोगों की क्रय शक्ति कम हो गयी, इसलिये जो राशन की दूकानों पर से अनाज पहले उठता था वह अब नहीं उठता है । लेकिन सही बात तो, अध्यक्ष महोदय, यह है कि अनाज का उत्पादन बढ़ा है और साथ साथ जिस क़ीमत पर लोगों को अनाज राशन की दूकानों पर मिलता है, उस की अपेक्षा बाहर लोगों को अनाज सस्ता मिलता है । इसलिये वह सरकारी दूकानों पर अनाज लेने नहीं जाते ।

यही एक मूल कारण है, यह कारण नहीं है कि लोगों की क्रय शक्ति कम हो गयी है,

हमें कहीं ऐसा सुनाई नहीं देता कि भूख के कारण क्रय शक्ति कम हो गयी हो, भूख के कारण आदमी मर गये, ऐसी स्थिति पैदा नहीं होती और इस कारण यह बात सिद्ध होती है कि वास्तव में हिन्दुस्तान में अनाज की उत्पत्ति बढ़ी है और यह ऐतराज़ कि क्रय शक्ति कम हो गयी है, यह किसी हालत में ठीक नहीं कहा जा सकता है। देहाती जीवन का जो मेरा पहले का अनुभव रहा है उसके अनुसार मैं कह सकता हूं और मेरा ज़ाती तजुर्बा भी यही है कि खेती की पैदावार को बढ़ाने के लिए यह बहुत आवश्यक है कि किसानों को अधिक से अधिक उत्साहित व प्रोत्साहित किया जाय। और यह सब कार्य राज्य सरकारों से सम्बन्ध रखता है कि वे किस तरह उसको चलाती हैं और किस तरह अपने आदमियों द्वारा उस कार्य को कराते हैं, किस तरह उनके अधिकारियों द्वारा ज़िलों और तहसीलों में कार्यवाहियों होती हैं और किस प्रकार से राज्य सरकार के नीचे दरजे के कर्मचारियों द्वारा पटवारियों द्वारा वह कार्य किया जाता है, इस सारे कार्य का भार राज्य सरकारों पर पड़ता है, लेकिन तो भी नियन्त्रण के नाते वह राज्य सरकार से पूछ सकते हैं कि उनकी नीति पर ठीक तरह से अमल किया जा रहा है कि नहीं, लेकिन इसके आगे केन्द्र हस्तक्षेप नहीं कर सकता, वह तो अपनी नीति ही राज्य सरकारों को बतला सकता है और उस पर अमल कराना राज्य सरकारों का कर्त्तव्य है। इस सम्बन्ध में इस बात की बहुत आवश्यकता है कि केन्द्रीय सरकार अपने कुछ अधिकारियों द्वारा इस बात की देख रेख कराती रहे कि जो नीतियां राज्य सरकारों ने खेती की उपज को बढ़ाने के लिये अपनाई हैं वह नीतियां बराबर लागू की जा रही हैं या नहीं, इस सम्बन्ध में वह अधिकारी पूरी तरह से देखें और मेरा पूरा विश्वास है कि अगर प्रत्येक राज्य में एक अथवा एक से ऐसे अधिक अधिकारी नियुक्त हों जो इस काम को करें, तो निस्सन्देह हमें अवश्य अपने काम में सफलता मिलेगी, मैं यह सुझाव देकर कोई राज्य सरकारों के कार्य पर दोषारोपण नहीं कर रहा हूं, लेकिन यह इस कारण निवेदन करता हूं क्योंकि राज्य सरकारों के मंत्री और अधिकारी गण अनेक कामों में लगे रहते हैं, इसलिये यह आवश्यक हो जाता है कि केन्द्र द्वारा ऐसे अफ़सर नियत किये जायं जो निरन्तर उनका ध्यान इस काम की महत्ता की ओर दिलाते रहें कि यह काम सब से आवश्यक है और पहले किया जाना चाहिये, तभी यह काम हमारा आगे बढ़ सकेगा।

इसके अलावा मेरा दूसरा निवेदन यह है कि केन्द्रीय सरकार को ऐसे इलाकों को आबाद करने का प्रयत्न करना चाहिए जो आज बेकार पड़े हुए हैं और जो आबाद किये जा सकते हैं। मध्यभारत राज्य का उदाहरण मैं आपके सामने रखना चाहता हूं, वहां काफ़ी ज़मीन बेकार पड़ी हुई, वह आबाद हो सकती है।

इसी तरह चम्बल बांध बनाने का बड़ा सवाल है और अगर वहां पर बांध बन जाय तो वह बड़ा उपयोगी सिद्ध होगा और राजस्थान और मध्यभारत दोनों राज्यों को मिलाकर लगभग दो लाख एकड़ से अधिक भूमि उसके द्वारा सींची जा सकेगी और खेती की जा सकेगी, साथ ही अगर हिसाब लगाकर देखें तो आपको मालूम होगा कि जहां और बड़े २ बांधों को बनाने में पांच २ और दस २ वर्ष लगेंगे वहां यह दो, चार साल में ही बनकर तैयार हो सकता है। अध्यक्ष महोदय, मुझे बड़े अफ़सोस के साथ कहना पड़ता है कि शासन चम्बल बांध के सम्बन्ध में एक पैसा भी इस बजट में नहीं रक्खा है, अलबत्ता अगले वर्ष के लिए इसको रख दिया है, क्यों कि खेती का उत्पादन बढ़ाने के सम्बन्ध में जो

[श्री ए० एल० जोशी]

पंचवर्षीय योजना है, उस पंचवर्षीय योजना में से लगभग आधा रुपया कृषि का उत्पादन बढ़ाने के लिए खर्च हो रहा है, इसलिये यह और भी जरूरी हो जाता है कि यह चम्बल बांध योजना जो कि उपज को बढ़ाने के अन्तर्गत आती है इसलिए इसको जितनी जल्दी हो सके इसके लिए रुपया प्रोवाइड करके इसको पूर्ण करने की कोशिश करें। बस मैं और अधिक कुछ नहीं कहना चाहता। आपने जो मुझे आज बोलने का अवसर दिया, उसके लिए मैं आपको धन्यवाद देता हूं।

Shri J. R. Mehta (Jodhpur): Speaking almost at the fag end of the day, and having even missed my usual cup of tea, not knowing when the Chair might call upon me to speak,.........

Mr. Chairman: Does the hon. Member think that I should inform him beforehand or that nobody should speak at the end of the day? Somebody shall have to speak last.

Shri J. R. Mehta: It is not a matter of controversy at all.

Mr. Chairman: The hon. Member need not complain.

Shri J. R. Mehta: I was just commenting on facts. I should be excused if I start on a note of complaint. The other day, while speaking on the General Budget, I had referred to the lamentable tendency in certain quarters towards self-complacency, and even self-delusion, I might say, in regard to the vital problem of food. I referred to the President's address and the speech of the hon. Finance Minister, both of whom expressed satisfaction that the food situation in the country was satisfactory. All that was meant was that the stock position was satisfactory and that too only because of America's generosity in granting us a wheat loan. More recently, the Minister for Agriculture, in trying to meet an inconvenient question on the floor of the House, had, in some sort of prevarication, taken shelter behind the subtle distinction between actual production and trends of production. He maintained that though the actual production might not have increased, the trends of production were towards the increase. In the same strain, we find the Planning Commission consoling themselves and consoling the public by referring to what they term production potential as distinguished from actual production. I respectfully submit that this sort of subtle talk and subtle phraseology is not fair to the nation as it creates a false sense of security in the country. If we have not succeeded in producing more food, we should plainly tell the country that we have not succeeded.

In this context, I do not know what I shall say to the progress reports put out day after day on the Radio and the Press, of the measures taken by the Central Government and the State Governments in connection with the Grow More Food Campaign. When I think of these reports, I am reminded of the exaggerated reports given during the last war by the British and German radios of casualties inflicted by them on their enemy. They gave the impression as if the entire British nation or the German nation as the case may be, had been wiped out perhaps twice over. I beg to say that if some gentleman had the time and the patience to total up the figures.........

Shri U. M. Trivedi (Chittor): On a point of order, Sir, there is no quorum.

Shri J. R. Mehta: Shall I proceed. Sir?

Mr. Chairman: The hon. Member may proceed; I am counting.

Shri Kidwai: We are in quorum. You may proceed. I think someone else should be called upon to speak.

Mr. Chairman: The hon. Member may proceed. There is quorum in the House.

Shri Bogawat (Ahmednagar South): There is quorum.

Shri J. R. Mehta: I was saying that if, in like manner, someone had the time and the patience to total the figures given out by the Publicity Department—the figures of tubewells sunk, canals constructed, tanks excavated and so on—it would be found that much more land than is perhaps in India has already been brought under cultivation. It is just like this:

कदम जर्मन का बढ़ता है।

फतह ब्रिटिश की होती है॥

Dr. P. S. Deshmukh: May I know what report and what paragraph we have published that he is quoting from?

Shri Kidwai: He is quoting from his imagination

Dr. P. S. Deshmukh: Where have we quoted figures which exceed the total acreage in India? What is the reference to?

Shri J. R. Mehta: If we total up the figures given in the radio and the press everyday, probably we will find that more land has been covered than exists in India, that no land has been left in India uncultivated.

Dr. P. S. Deshmukh: If the hon. Member totals up the correct figures, there will not be any such thing.

Shri J. R. Mehta: It is a fact that has been admitted in the House over and over again.

Mr. Chairman: The hon. Member should not make such a generalization as would not carry conviction.

Shri J. R. Mehta: On the floor of the House itself, it has been made out over and over again, by yourself also, that the statistics given out by the Publicity Department or the Government Departments are not accurate.

Mr. Chairman: At the same time, there must be some statistics which must be quoted, and found fault with.

Shri Kidwai: And we should be told from where they are quoted.

Shri K. K. Basu: We also should get the benefit of the doubt.

Shri J. R. Mehta: How can India attain self-sufficiency in the matter of food in the minimum time?

We had a Grow More Food Enquiry Committee some time back to go into this question, and they have cavalierly disposed of this vital problem in a single sentence. The "Grow More Food Campaign"—these are the words—has not achieved the results expected of it as it has not aroused enthusiasm in the countryside. Whose fault? And then, what about the remedy: As regards the remedy, they observe that "no aspect of rural life can be successful if treated in isolation", and they, therefore, recommend that "the present Grow More Food campaign should be enlarged so as to cover a wider plan for the development of the village life in all its aspects." In plain language this means that self-sufficiency in food can come only as a part of the integrated development of all our villages, and we have just to visualize the time needed to accomplish this task throughout the length and breadth of India, to force us to the conclusion that the remedy suggested is, at best, a long-term remedy, and will not yield any immediate results. It would appear that this view has been approved by the Planning Commission also, and is, in fact, behind the community projects. These community projects are expected to cover about one-fourth of the total rural population during the plan period, and yet, the increase in production targets in respect of food has been put as 7·6 million tons. And to achieve this end, agriculture has been given topmost priority, and provision has been made for irrigation works, better implements, better seed, better finance, better bullocks and so on. Now, the pertinent question is: shall we or shall we not attain our objective with the help of all these measures which the Five Year Plan envisages? If you bear in mind, that all these measures are of the same pattern as those employed in the G.M.F. Campaign—only they are to be more expensive—what then is the justification for the hope that the measures envisaged in the Five Year Plan will yield better results? I venture to say, without any prevarication, that so lang as you do not do away with the compulsory levy system on foodgrains, as some hon. Members have made out, so long as you do not permit the cultivator to charge his own price for the food produced by him......

Shri Kidwai: Where is the levy?

Shri J. R. Mehta: There is compulsory levy.

Shri Kidwai: It is only in Bengal.

Shri J. R. Mehta: It is in Rajasthan also.

Shri Kidwai: There is no levy in Rajasthan, although the hon. Member comes from there.

Shri J. R. Mehta: There is a levy. So long as you do not permit the cultivator to charge his own price for the food produced by him, so long as you do not do away with most, if not, all of the present controls on movement of foodgrains, so long our hope of attaining food self-sufficiency is not going to be realised.

I am one of those who believe that this deficiency in food in India is artificial. It is artificial in the sense that if only we allow the natural forces to operate, it will disappear in no time. We can understand food deficiency being there in a country, like England for instance, which is highly Industrialised, with more population and less lands for cultivation. But surely food deficiency in a vast agricultural country like India, which is predominantly agricultural, with 80 to 90 per cent. of its population living in the villages

Shri Kidwai: Dominated by *Jagirdars* and big landlords.

Shri J. R. Mehta:......is something very extraordinary. You are mistaken, I am not a *jagirdar*. I might remove the impression, though I do not consider all these *jagirdars* bad. Mr. Chairman, you yourself made out a case that there is no deficiency in foodgrains in this country. In the light of what I have said, I agree that there is much in what you said. In any case, it proves my plea that there is every prospect of getting self-sufficiency in food in this country, if only the methods which I have advocated are adopted.

Shri Kidwai: What are the methods?

Shri J. R. Mehta: I do not propose to enter into an academic discussion as to the merits or demerits of the controls in general. That controversy can well be solved possibly between the hon. Food Minister and the hon. Finance Minister.

Shri Kidwai: It has been settled.

Shri J. R. Mehta: We are not aware. The hon. Minister of Food and Agriculture talks in the language of gradual decontrol, while for the hon. Finance Minister, these are all only adjustments......

Mr. Chairman: Relaxations.

Shri J. R. Mehta:......only relaxations in the nature of adjustments within the framework of the basic policy of control. I would urge with all the emphasis at my command that we will do well to understand and not ignore the fundamental psychological and economic factors which are of paramount importance in this connection.

Shri Kidwai: What is the book, the hon. Member is reading from?

Shri J. R. Mehta: I would like to say I do not at all agree with the bogey that if the policy of *laissez-faire* were followed......

Shri Kidwai: What is the book the hon. Member is reading from?

Shri Kidwai: Dominated by Jagirdars the policy of *laissez-faire* is followed, the bogey of food deficiency would have been finally laid down, as a result of decontrol.

Ch. Ranbir Singh (Rohtak): The speech may be taken as read. (*Interruptions*).

Shri J. R. Mehta: If the method that I have suggested is adopted throughout India, there is every hope of getting self-sufficiency, and the necessary incentive to the cultivator will be there to produce more and more food.

In conclusion, I would crave the indulgence of the House to say one word about Rajasthan. It pains me extremely to find that in the matter of food and agriculture, as in other sectors, Rajasthan has not received a fair deal. As the hon. Minister in charge of planning admitted the other day, the possibility of quick results has played a prominent part in the selection of the community project zones. This has inevitably resulted in injustice and neglect in the case of the undeveloped areas. So far as the allotment is concerned, the allotment under agriculture s about 109·2 lakhs only which is about half of the allotment of Saurashtra, one-third of the allotment of PEPSU, and Hyderabad, and one-fourth of that of Mysore, one-fifth of that of Travancore-Cochin, and one-seventh of the allotment to Madhya Bharat, not to speak of the Part A States which have received much more.

Adopting the phraseology of the Planning Commission, I would say that Rajasthan has greater production potential and therefore not only in the interests of Rajasthan but in the interests of India as a whole Rajasthan should be accorded better treatment than it has received in this respect.

Mr. Chairman: The House will now stand adjourned till 2 P.M. tomorrow.

The House then adjourned till Two of the Clock on Thursday, the 19th March, 1953.